

Minutes of Exim Facilitation Committee (EFC) meeting No. 08/AM21 dated 26.11.2020 for import of restricted items

Meeting No. 08/AM21 of Exim Facilitation Committee (EFC) was held on 26.11.2020 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri S.K. Jain, Development Officer, DPIIT
- (v) Shri Yogesh Kumar, JSO (Trade), DAH&D
- (vi) Shri Gaurav Kumar, STA-'B', Directorate of International Cooperation, DRDO
- (vii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (viii) Shri Santanu Dhar, US(BR), M/o P&NG
- (ix) Shri Ravi Shanker Srivastav, Engineer(Regulation), DoT
- (x) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, Department of Fisheries

3. Total number of cases considered in the meeting was **290**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **53** cases were approved, **12** cases were rejected, **4** cases were closed and **221** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 147, 150, and 159 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part 1 D/o AH&D and D/o Fisheries					
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
1	Zharonne M. Thirumaal, Blk 216 Tampines St 23, 03-31, Singapore 520216 – 600041 01/53/8/E/AM20/Z-1/IC	29.09.19	1 No. (2.000- KGS as per ANF2M) Male Pet Rabbit, Netherland dwarf mix breed, harlequin color, 2 years old from Singapore	15000	Approved as recommended by D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 02.12.2020.
RA, Chennai may issue the import authorization to the applicant for import of 1 No. of Male Pet Rabbit, Netherland dwarf mix breed, harlequin color, 2 year old from Singapore for CIF value of Rs.15000.00/- [Singapore Dollar (SGD) 600.00] subject to the conditions mentioned in the D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 02.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Chennai					
2	Kerala Live Stock Development Board	19.12.19	10000 Nos. Sex Sorted Bovine	114.58	Approved as recommended by D/o AH&D vide OM No.

	Ltd., Trivandrum 01/53/8/E/ AM20/K-30/IC		Frozen Semen Straws		110102(1)/3/ 2017-Trade dated 10.11.2020.
	RA, Cochin may issue the import authorization to the applicant for import of 10000 Nos. of Sex Sorted Bovine Frozen Semen Straws from USA for CIF value of Rs.11458000/- [US Dollars (USD)161040.06] subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 10.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Cochin.				
3	United Exim, New Delhi 01/53/8/E/ AM20/U-9/IC	30.01.20	25000 Kgs. Frozen Pangasius Ficket (Latin Name <i>Hypophthalmus pangasius</i>)	12.2	Comments sought from D/o AH&D on 06.02.2020. D/o AH&D vide email dated 26.02.2020 had requested the firm to apply in the portal <i>sip.nic.in</i> for getting Sanitary import permit (SIP) for the product HS Code 03046200 under Fish meat category. The firm was requested on 10.08.2020 to apply through portal <i>sip.nic.in</i> followed with reminders dated 17.10.2020 and 05.11.2020. The Committee noted that the item is not restricted and only SIP is required. Hence, the Committee decided to close the case.
4	Palamur Biosciences Private Limited, Secunderabad 01/53/8/50409/AM2 1/P-26/IC	08.04.20	1000 Nos. Bovine Sexed Semen 500 Nos. Bovine Embryos	132.0	Comments sought from D/o AH&D on 22.08.2020, 15.09.2020 and again on 11.10.2020. D/o AH&D informed the Committee that the case is under examination with them.
5	Red Barn Farm, Chikkaballapura 01/53/8/53867/AM2 1/R-7/IC	27.07.20	(i) 48 Nos Domesticated Rabbit (<i>Oryctolagus cuniculus do mesticus</i>) (20 Male + 28 Female) (ii) 20 Nos. Domestic Guinea pig (<i>Caviaporcellus</i>) (10 Male + 10 Female)	4.4	D/o AH&D vide email dated 19.08.2020 requested the firm to provide the application in a prescribed and complete format. The firm has been requested to furnish complete application in prescribed format on 19.08.2020 followed with reminders dated 20.09.2020 and 05.10.2020. The firm replied on 09.10.2020 to D/o AH&D directly. Final reminder sent to firm vide email dated 27.11.2020.

6	Red Barn Farm, Chikkaballapura 01/53/8/53868/AM2 1/R-8/IC	27.07.20	(1) Spectacled Owl (Pulsatrix Perspicillata) 6Nos. (AdultMale 3 Nos. andAdult Female 3Numbers) (2) 6 Nos. Great Gray Owl (StrixNebulosa) 6 Nos. (Adult Male 3 Numbers and Adult Female 3 Nos).	22.8	Approved as recommended by D/o AH&D vide OM No. 110102(1)/ 3/ 2017-Trade dated 28.09.2020.
RA, Bangalore may issue the import authorization to the applicant for import of (1) Spectacled Owl (pulsatrix perspicillata) 6 Nos. (adult male 3 Nos. and adult female 3 Nos.) and (2) Great gray owl (strix nebulosa) 6 Nos. (adult male 3 Nos. and adult female 3 Nos.) for environmental and philanthropic purpose from Netherlands for CIF value of Rs.2280000.00/- [US Dollars (USD)30000.00] subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/ 3/ 2017-Trade dated 28.09.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
7	Pravin Niwruutti Debre, Maharashtra 01/53/8/53959/AM2 1/P-24/IC	13.08.20	1 No.A 3 year old male pet bird of the species Parakeet/ Budgerigar, official name Melopsittacus undulates	.03	The online application could not be downloaded. Accordingly, the applicant has been requested vide email dated 18.08.2020 to provide all necessary attachments/ documents through e-mail in PDF format to Import Cell, O/o DGFT at email ID: import- dgft@nic.in followed with reminder dated 05.09.2020. The applicant was again requested on 05.10.2020 and 15.10.2020 to provide complete application in PDF format on email ID: import- dgft@nic.in. The Committee decided to close the case because of non- submission of documents by the applicant.
8	Symbiotec Pharma lab Pvt. Ltd., Madhya Pradesh 01/53/8/54027/AM2 1/S-75/IC	22.08.20	200 ltr. Animal Excreta (Mares Urine)	.01	Comments sought from D/o AH&D on 25.08.2020. D/o AH&D vide email dated 04.09.2020 sought some information from the firm. D/o AH&D vide OM No. 110102(1)/3/2017/ Trade dated 08.10.2020 sought comments/ recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi. D/o AH&D informed the Committee that the case is under examination.

9	Symbiotec Pharma lab Pvt. Ltd., Madhya Pradesh 01/53/8/54072/ AM21/S-81/IC	02.09.20	200000 ltr. Animal Excreta (Mares Urine)	151.8	D/o AH&D vide email dated 04.09.2020 sought some information from the firm. Reminder sent to firm vide email dated 05.10.2020. Reply from the firm is awaited. D/o AH&D vide OM No. 110102(1)/3/2017/ Trade dated 08.10.2020 sought comments/recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi. D/o AH&D informed the Committee that the case is under examination.
10	MerajYusha, Bhubaneswar 01/53/8/54174/AM2 1/M-54/IC	22.09.20	3 Nos of Live Riding Horses (For Sports Activities). Age – 02 to 20 Years. Sex Gelding/Colt/Filly.	8.1	Comments sought from D/o AH&D on 23.09.2020. D/o AH&D vide email dated 29.09.2020 sought some information from the applicant. The applicant replied to D/o AH&D's queries on 06.10.2020 directly. D/o AH&D vide email dated 05.11.2020 requested the firm to provide recommendations from Equestrian Federation of India (EFI) as the purpose of the import is for sports. Reminders were sent to firm vide emails dated 17.11.2020, 1.12.2020, and 03.12.2020 requesting for furnishing reply.
11	Director, CSIR- Central Drug Research Institute, Lucknow 01/53/8/54202/AM2 1/D-20/IC	26.09.20	(1) 20 Nos. B6.Cg-Tg(Nes-EGFP) 33Enik/J (Jax Stock No-033927) (2) 20 Nos. B6.129-Htr2c tm1Jke/ J (Jax Stock No 015821) (3) 20 nos. B6.129X1-Gt(Rosa) 26Sor tm 1 (EYFP) Cos (Jax Stock No 006148) (4) 20 Nos. C57BL/6-Tg(Nes-cre/ ERT2) KEisc/J (Jax Stock No-016261) (5) 20 Nos. Stock Tg(KRT14-cre/	43.6127 8	Comments sought from D/o AH&D on 28.09.2020. D/o AH&D informed the Committee that the case is under examination.

			ERT)20Efu/J (Jax Stock No-005107) (6) 20 Nos. B6;FVB-Collaltm1.1 (tetOmStrawberry/Atg4bC74A)Kmln/J (Jax stock no-031540) (7) 20 Nos. B6.129S4-Krastm4Tyj/J (Jax Stock No008179) (8) 20 nos. B6.CgGt(ROSA)26Sort m1(rtTA,EGFP)Nagy/J (Jax stock no-005670) (9) 20 Nos. NOD.Cg-Prkdcscid Il2rgtm1Wjl/SzJ (Jax Stock No-005557) (10) 20 Nos. NOD.Cg-Prkdcscid/J (Jax Stock No001303) (11) 20 Nos. NOD.Cg-Rag1tm1Mom Il2rgtm1Wjl/SzJ (Jax Stock No-007799) (12) 20 Nos. Nu/J (Jax Stock No-002019).		
12	Meemee Aquatics, Kochi, Kerala 01/53/8/E/ AM20/M-71/IC	25.01.20	10000000 Nos. Live Milk Fish (Chanoschanos) fry	36.0	Approved as recommended by D/o Fisheries vide letter No. 35029/19/2019-Fy (Trade) dated 27.11.2020. RA, Cochin may issue the import authorization to the applicant for import of 10000000 Nos. Live Milk Fish (Chanos chanos) from Indonesia (IDN) for CIF value of Rs.3606930.00/- [US Dollars (USD)50570.00] subject to the conditions mentioned in the D/o Fisheries letter No. 35029/19/2019-Fy (Trade) dated 27.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Cochin.
13	Still Water Aquatics, Bangalore 01/53/8/53919/AM21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobatestinctorius (ii) 12 Nos. Dendrobatesleucomelas (iii) 12 Nos. Dendrobatesauratus (iv) 12 Nos. Phyllobatesterribilis (v) 12 Nos. Phyllobatesvittatus	1.12500	The applicant has not submitted the application in prescribed format. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 requested the importer to submit the application in prescribed format alongwith the details of the proposed import of amphibians. Reminder sent to firm vide email dated 01.12.2020.
14	Tropical Fish Exports, Maharashtra 01/53/8/54096/ AM21/T-39/IC	08.09.20	16425000 Nos. Ornamental Fishes	202.5	The applicant has not submitted the application with all necessary attachments. The firm has been requested vide email dated 08.09.2020 to

					send/ submit all necessary attachments through e-mail in PDF format at e-mail ID import-dgft@nic.in. Reminders sent to firm on 22.09.2020, 05.10.2020, 11.10.2020 and 01.12.2020 requesting for providing complete application.
15	Eva Discus India, Kolkata 01/53/8/54212/AM2 1/E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	10.0000 0	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020.
16	Ajit Kulkarni IFS, Mysuru 01/53/8/54280/AM2 1/A-59/IC	08.10.20	Import of 2 Male Western Lowland Gorilla from Allwetter Zoo, Munster, Germany to Sri Chamarajendra Zoological Gardens, Mysore.	Nil	Recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 10.11.2020 and MoEF&CC vide letter No.3-24/2020 WL dated 07.10.2020. Subject to Approval by Competent Authority.
17	Ajit Kulkarni IFS, India 01/53/8/54282/AM2 1/A-61/IC	08.10.20	2 Nos. (1 Male and 1 Female) Bornean Orangutans are being imported from the Singapore Zoological Gardens as per the approval accorded by the Central Zoo Authority for display at Zoo for creation of awareness about these endangered species and to promote conservation education and conservation breeding at Sri Chamarajendra Zoological Gardens, Mysuru.	Nil	Recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 10.11.2020 and MoEF&CC vide letter No.3-24/2020 WL dated 07.10.2020. Subject to approval by Competent Authority.

18	Ajit Kulkarni IFS, India 01/53/8/54284/AM2 1/A-62/IC	08.10.20	2 Nos. (1 Male and 1 Female) Bornean Orangutans to be imported from Safari Wonderland, SdnBhd, Malaysia for the pupose of display to visitors for promoting conservation education and conservation breeding at Sri Chamarajendra Zoological Gardens, Mysuru, India as per the approval of the Central Zoo Authority.	Nil	Recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 10.11.2020 and MoEF&CC vide letter No.3- 24/2020 WL dated 07.10.2020. Subject to Approval by Competent Authority.
19	Shanthala Gorur Ashwath, #411, 2nd Cross, Ramaswamy Iyengar Road, Hemavati Nagar, Hassan, Karnataka- 573202. 01/53/8/54279/AM2 1/S-113/IC	08.10.20	1 No. Pet cat named Blueberry. Breed: Russian Blue. Age: 4 years old, from USA	15000	Comments sought from D/o AH&D on 06.11.2020. D/o AH&D vide email dated 13.11.2020 requested the applicant to provide the vaccination details/ records and veterinary health certificate of pet in order to further examination. Reminders sent vide emails dated 17.11.2020 and 27.11.2020
20	Ajit Kulkarni IFS, India 01/53/8/54287/AM2 1/A-63/IC	09.10.20	1 Female Chimpanzee to be imported from Zoo Taiping & Night Safari, Malaysia to Sri Chamarajendra Zoological Gardens, Mysuru, India as per the approval of the Central Zoo Authority.	Nil	Recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 10.11.2020 and MoEF&CC vide letter No.3- 24/2020 WL dated 07.10.2020. Subject to approval by Competent Authority.
21	Uttarakhand Rajya Matsya Palak Vikas Abhikaran, Dehradun 01/53/8/54328/AM2 1/U-6/IC	15.10.20	1200000 nos. of Rainbow Trout Eggs (Oncorhynchus mykiss) from Denmark	164000 0	Comments sought from D/o Fisheries on 16.10.2020. D/o Fisheries vide email dated 27.10.2020 sought comments of NFDB and DCFR on the proposal for further examination. D/o Fisheries informed the Committee that the case is under examination with them.
22	Disha Jaiswal, Kolkata 01/53/8/54353/AM2 1/D-24/IC	21.10.20	8 Kgs. Pet Dog	.02	Comments sought from D/o AH&D on 21.10.2020 D/o AH&D has sought some information from the applicant vide email dated 21.10.2020. Reminders were sent to applicant on 23.10.2020,

					29.10.2020 and 27.11.2020 requesting for furnishing reply. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 07.12.2020 did not recommend the said import as the importer has not submitted the desired information. Accordingly, the Committee decided to reject the case because of non-submission of documents by the applicant.
23	Disha Jaiswal, Kolkata 01/53/8/54354/AM2 1/D-25/IC	21.10.20	1 Pcs. Pet Dog	.02	Comments sought from D/o AH&D on 21.10.2020. D/o AH&D has sought some information from the applicant vide email dated 21.10.2020. Reminders sent to applicant on 23.10.2020, 29.10.2020 and 27.11.2020 requesting for furnishing reply. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 07.12.2020 did not recommend the said import as the importer has not submitted the desired information. Accordingly, the Committee decided to reject the case because of non-submission of documents by the applicant.
24	Lupin Limited., Mumbai 01/53/8/54352/AM2 1/L-19/IC	21.10.20	(1) 1500 Nos.NOD.Cg-Prkdscid II2rg tmlSug/JicTac Mice. (Male and Female Mice form USA, U.K, Germany, Israel, Spain, Netherlands, Italy and France (2) 1440 Nos. B6C3F1/J MICE (Male & Female Mice from USA, U.K, Germany, Israel, Spain, Netherlands, Italy and France (3) 1440 Nos. F344/NHsd (Fisher 344) Rat.	628.2	Comments sought from D/o AH&D on 21.10.2020. Reminder sent vide email dated 23.11.2020. D/o AH&D informed the Committee that the case is under examination with them.

25	Harish Khokhar, New Delhi 01/53/8/54358/AM2 1/H-45/IC	22.10.20	6 Nos. Riding Horses	810000 0	Approved as recommended by D/o AH&D vide OM No. 110102 (1)/ 3/ 2017- Trade dated 02.12.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of Riding Horses (Qty 06 Nos) (Age 02 to 20 years) for sports activities from Netherland/ Germany/ France/ United Kingdom/ Hungary/ Ireland/ Belgium for CIF value of Rs.8100000.00 /- [Euro (EUR)90000.00] subject to the conditions mentioned in the D/o AH&D OM No. 110102 (1)/ 3/ 2017- Trade dated 02.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
26	Star Born Stud & Agri Farm, Chandigarh 01/53/8/54359/AM2 1/S-118/IC	22.10.20	4 Nos. Noriker Breed Horses Filly/Mares	400000 0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/ 3/ 2017- Trade dated 02.12.2020
RA, Ludhiana may issue the import authorization to the applicant for import of Noriker Breed Horses Four (4) - filly/ mare, Aged between 01 to 20 years, Qty 04 from United Kingdom for CIF value of Rs.4000000.00 /- [Pound Sterling (GBP) 40000.00] subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/ 3/ 2017- Trade dated 02.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ludhiana.					
27	Suhani Farms, Bangalore 01/53/8/54371/AM2 1/S-120/IC	23.10.20	12 Numbers of Live Horses from Netherlands, United States of America, United Arab Emirates, Belgium, Qatar.	135.000 00	Comments sought from D/o AH&D on 06.11.2020. D/o AH&D vide email dated 13.11.2020 requested the firm to provide the detailed justification of import of live horses in order to further examine the application. The Committee decided to reject the case as trading is not allowed.
28	Chiron Behring Vaccines Private Limited, Bharuch 01/53/8/54377/AM2 1/C-35/IC	24.10.20	100000 Nos. SPF Eggs	112384 000	Comments sought from D/o AH&D on 26.10.2020. Comments received from D/o AH&D vide OM dated 24.11.2020. Firm vide email dated 25.11.2020 informed that there has been a typo error in the Quantity section of their application. Import Quantity has been erroneously mentioned as 1 lac pieces of eggs instead of 10 lac pieces of eggs. The CIF value mentioned in the ANF 2M is for 10 lac pieces. Firm's request was forwarded to D/oAH&D vide email dated 26.11.2020. D/o AH&D vide OM dated

					02.12.2020 informed that firm may be advised to apply fresh for import of desired quantity of SPF Eggs. Accordingly, the Committee decided to approve 100000 Nos. of SPF Eggs and advised the firm to apply afresh for rest of the quantity.
	RA, Mumbai may issue the import authorization to the applicant for import of 100000 Nos. of SPF Eggs from Germany (DEU) for proportionate CIF value subject to the conditions mentioned in the D/o AH&D vide OM dated 24.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
29	Yelisetti Mounica Chowdary, Manikonda, Hyderabad, Telangana 01/53/8/54396/AM2 1/Y-5/IC	29.10.20	1 No. Pet Dog (15Kgs.) (from Canada to India)	00	For ex-post facto approval.
30	J.K. Trust Bombay, Ballard Estate, Mumbai 01/53/8/54400/AM2 1/J-16/IC	30.10.20	1000 Nos. Bovine Sexed Semen	20.5389 7	Comments sought from D/o AH&D on 02.11.2020. D/o AH&D vide email dated 09.11.2020 informed the applicant that the application is incomplete. D/o AH&D informed the Committee that the case is under examination with them.
31	Hriday Vipul Chheda, Andheri West, Mumbai 01/53/8/54408/AM2 1/H-49/IC	2.11.20	6 nos. Riding Horses for Equestrian Sports Sex:Colt/Stallion/Gelding/Filly/Mare aged between 01 to 20 years	800000 0	Comments sought from D/o AH&D on 04.11.2020. D/o AH&D informed the Committee that the case is under examination with them.
32	Arbee Biomarine Extracts Pvt. Ltd., Kottayam, Kerala 01/53/8/54410/AM2 1/A-73/IC	03.11.20	1200MTs Fish Body Oil	144000 000	Comments sought from D/o AH&D on 04.11.2020. Application has been forwarded to D/o Fisheries vide email dated 13.11.2020 and again vide email dated 01.12.2020.
33	Curadev Pharma Private Limited, Vikaspuri, New Delhi 01/53/8/54413/AM2 1/C-37/IC	03.11.20	(1) 250 Nos. Humanized Sting Homozygous C57BL/6N expressing full length and MRP R232- Male. (2) 250 Nos. Humanized Sting Homozygous C57BL/6N expressing	77.0000 0	Approved as recommended by D/o AH&D vide OM No.110102(1)/3/2017-Trade dated 24.11.2020.

			full length and MRP R232- Female (3) 100 Nos. Humanized Sting Homozygous C57BL/6N expressing full length H232-Male (4) 100 Nos. Humanized Sting Homozygous C57BL/6N expressing full length H232-Female.		
	CLA, New Delhi may issue the import authorization to the applicant for import of lab. animals with following descriptions: (1) Humanized Sting Homozygous C57BL/6N expressing full length and MRP R232- Male- 250 Nos., (2) Humanized Sting Homozygous C57BL/6N expressing full length and MRP R232- Female - 250 Nos., (3) Humanized Sting Homozygous C57BL/6N expressing full length H232-Male-100 Nos. and (4) Humanized Sting Homozygous C57BL/6N expressing full length H232-Female-100 Nos. from France for CIF value of Rs.7700000/- [EURO (EUR) 87500] subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 24.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi				
34	Sagar Equestrian Sports Academy, Jotwara, Jaipur 01/53/8/54426/AM2 1/S-127/IC	06.11.20	06 Nos. Riding Horses (Age-02 to 20 Years), (Sex- Mares/Geldings/Stallion) for sports activities.	81.0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/ 3/2-17- Trade dated 02.12.2020.
	RA, Jaipur may issue the import authorization to the applicant for import of Riding Horses (For Sports Activities) (Age 02 to 20 Years), Qty – 06, (Sex- Mares/ Gelding/ Stallion) from Ireland, United Kingdom, Germany, France and Netherland for CIF value of Rs.8100000.00/- [EURO (EUR)90000.00] subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/ 3/2-17- Trade dated 02.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.				
35	Karan Sureshkumar Khanna, Andheri West, Mumbai 01/53/8/54447/AM2 1/K-27/IC	09.11.20	1 No. Maltese female pet dog of 4 years and of 4 kg. (Visit from Ghana to India for short duration 06 th Dec. 2020 to 28 th Jan 2021).	22000	Recommended as per D/o AH&D vide OM dated 02.12.2020, subject to further approval by Competent Authority.
36	Arun Kumar, Tiruppur, Tamil Nadu 01/53/8/54455/AM2 1/A-78/IC	10.11.20	6 Nos. Riding Horses (For Sports Activities) (Qty- 06 Nos) (Age-02 to 20 Years) (Sex-Mares/ Geldings/ Stallions)	810000 0	Approved as recommended by D/o AH&D vide OM dated 02.12.2020.
	RA, Coimbatore may issue the import authorization to the applicant for import of Riding Horses (for sports Activities) (qty-06 nos) (Age 02 to 20 years) (sex-mares/Geldings/ stallions) from United Kingdom, Germany, France, Netherland, Belgium and Luxembourg for CIF value of Rs.8100000.00/- [EURO (EUR) 90000.00] subject to the conditions mentioned in the D/o AH&D OM dated 02.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore.				

37	Yashaswini Basavaraju, Bengaluru	M	13.11.20	1 No. pet-dog Breed: Chihuahua, Sex: Male: Age: 2 Years (DOB: 05.11.2018), Colour: White and Apricot from Sydney to Delhi		The firm has been requested to provide complete application vide e-mail dt. 17.11.2020.
38	P R Foods, Kolkata 01/53/8/54475/AM2 1/ P-41/IC		15.11.20	200000Kfs. Live Fish Fry of fresh water fish of Pabda (Ompok Pabda), Magur (Claria Batrachus), Tangra (Mystus Gulio), Singi (Nemacheilus Singi), Koi (Anabas Testudineus), Pangus (Pangasius Pangasius) and Tilapia (Oreochromis Nilotica)	375.00	Comments sought from D/o Fisheries on 17.11.2020. The Committee decided to reject the case, with direction to the firm to submit the application in the prescribed format, separate for each species for consideration of the National Committee for introduction of Exotic Aquatic Species into Indian Waters.
39	Kerala Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/AM2 1/K-29/IC	Aqua	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	3.47076 80	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. The firm has been requested to furnish application in prescribed format vide email dated 26.11.2020.
40	Yazhini Konguvel, Houston, TX, USA (Thiruvanniyur Chennai) 01/53/8/54479/AM2 1/Y-7/IC		17.11.20	1 No. of Dog for short trip to India. Breed of dog - Bichon Frise Age: 5 months. Colour: White.	0.89140	Comments sought from D/o AH&D on 17.11.2020. D/o AH&D informed the Committee that case is under examination with them.
41	Tata Memorial Centre -ACTREC (Advanced Centre for Treatment Research & Education in Cancer), Khargha, Navi Mumbai 01/53/8/54480/AM2 1/T-59/IC		17.11.20	600 Nos. Drosophila (Pomace Fruit Flies) Lines from Bloomington Drosophila Stock Center in USA.	2.15493	Comments sought from D/o AH&D on 17.11.2020. D/o AH&D vide OM dated 24.11.2020 informed that the item to be imported i.e., Drosophila, does not come under the purview of D/o AH&D. Hence, they have no comments to offer. Application has been forwarded to D/o Biotechnology vide email dated 26.11.2020.
42	Tata Memorial Centre -ACTREC (Advanced Centre for		17.11.20	600 Nos. Drosophila (Pomace Fruit Flies) Lines from Vienna Drosophila	3.90276	Comments sought from D/o AH&D on 17.11.2020. D/o AH&D vide OM dated

	Treatment Research & Education in Cancer), Khargha, Navi Mumbai 01/53/8/54480/AM2 1/T-60/IC		Resource Center in Vienna, Austria		24.11.2020 informed that the item to be imported i.e., Drosophila, does not come under the purview of D/o AH&D. Hence, they have no comments to offer. Application forwarded to D/o Biotechnology vide email dated 26.11.2020.
42(a)	Sun Pharma Advance Research Company Ltd., Baroda 01/53/88/54329/AM 21/S-116/IC	16.10.20	7630 nos. of MICE / MOUSE	821493 79.66	Approved as recommended by D/o AH&D vide OM dated 10.11.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 7630 Nos. of Mice/Mouse from USA, Netherland and UK for CIF value of Rs.82149379.66/- [US Dollars (USD)1070210.78] subject to the conditions mentioned in the D/o AH&D OM dated 10.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have will be sent by e-mail to the applicant and RA, Mumbai.					
Part 2 D/o AH&D and MoEF&CC (WL)					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
43	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G-12/IC	8.07.19	(1) 8 pairs of Arachloropterus and (2) 2 pairs of Araararauna with cites permit	13.5	Comments received from D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019. Reminders sent to MoEF&CC(WL) vide email dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020 requesting for expediting comments. MoEF&CC (WL) vide email dated 25.11.2020 has sought some documents from the firm. Firm asked to furnish reply vide email dated 25.11.2020. Firm replied directly to MoEF&CC (WL) vide email dated 25.11.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details sought by MOEF&CC vide email dated 27.11.2020.

44	Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/ AM20/A-38/IC	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of AraChloroptera from Surinam	6.96	Comments received from D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting or expediting comments.
45	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl (Captive bred) 6 months old Pavomuticus	3.5	Comments sought from MOEF&CC(WL) & D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Reminders sent to MoEF&CC (WL) on 24.06.2020, 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020 requesting for furnishing comments on import of Java Peafowl.
46	Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	12.8	Comments sought from MoEF&CC(WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1) /3/2017-Trade dated 29.05.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of them. MoEF&CC(WL) has sought information from the firm vide their letter No. 3-22/2020 WL dated 06.10.2020. MOEF&CC informed the Committee that under

					CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought by MOEF&CC.
47	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle (<i>Teachemys ScriptaElegans</i>) (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmysmarmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemyspeninsularis</i>).	294.0	Comments sought from MOEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of the Department. Reminders sent to MOEF&CC(WL) on 15.09.2020 and 05.10.2020 requesting for expediting comments. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought by MOEF&CC.
48	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF&CC(WL) & D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some clarifications from the firm. The firm furnished reply on 02.10.2020. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm. The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details sought by MOEF&CC.
49	Modern Pet Centre, Kolkata 01/53/8/E/	10.01.20	8684 Nos. Exotic Parakeets, Parrots, Macaws, Cockatoos	83.0	Comments received from D/o AHD vide OM No. 110102(1)/ 3/2017-Trade dated

	AM19/M-60/IC		Birds		09.06.2020. The import from South Africa has not been recommended. The import from South America has been recommended. Comments sought from MOEF&CC (WL) on 13.01.2020 followed with reminders dated 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020. The Committee noted that comments from MoEF&CC(WL) have not been received despite repeated reminders. Hence, the Committee decided to reject the case.
50	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 No. Blue and Gold Macaw Male	.01	Comments sought from MOEF&CC (WL) and D/o AH&D on 20.01.2020. Reminders sent on 16.09.2020, 05.10.2020 and 01.12.2020 to MOEF&CC(WL) requesting comments. The case is under examination in D/o AH&D.
51	Suhani Farms, Bangalore 01/53/8/54363/AM21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	3900000	Comments sought from MOEF&CC (WL) and D/o AH&D on 23.10.2020. The case is under examination in D/o AH&D. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020.

Part 3 MoEF&CC (WL)

S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
52	K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AYUSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent to MoEF&CC(WL) on 19.09.2018, 31.05.2019 and 28.01.2020 requesting for providing comments.

					The Committee decided to send reminder to MoEF&CC (WL).
53	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC(WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments.
54	A&S Creations, New Delhi. 01/53/8/E/ AM19/A-62/IC	18.02.19	8 Nos. DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Ladakh to be submitted for further consideration. The firm furnished 'NOC' of CWLW, Ladakh directly to MoEF&CC (WL) vide email dated 03.12.2020.
55	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020.
56	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 No. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1(Vol.2)) dated 06.10.2020 stated that 'NOC' of CWLW, Gujarat, Assam, Odisha, Tamil Nadu, Karnataka and Uttar Pradesh to be submitted for further consideration. Reminder sent to firm vide email dated 01.12.2020.
57	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S-18/IC	08.05.19	SusseraLappa (KuthRoots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/documents

					from the firm. Reminder sent to firm vide email dated 23.11.2020.
58	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
59	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020.
60	A&S Creations, New Delhi 01/53/8/E/ AM20/A-55/IC	21.08.19	7 Nos. GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC(WL) vide correspondence F.No.3- 11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration.
61	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/ AM20/M-37/IC	20.09.19	2 Nos. Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Reminders sent to MOEF&CC (WL) on 28.01.2020, 16.09.2020 and 06.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has requested the firm to furnish 'NOC' of CWLW, Karnataka. Reminder sent to firm vide email dated 23.11.2020.
62	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-25/IC	20.11.19	10 Nos. of night vision Devices	5.0	Comments sought from MOEF&CC (WL) on 21.11.2019. Reminders sent to MOEF&CC(WL) vide email dated 28.01.2020, 16.09.2020,

					06.10.2020, 23.11.2020 and 10.12.2020 requesting for providing comments.
63	E. Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders sent to MOEF&CC(WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments.
64	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/53733/AM2 1/A-13/IC	01.07.20	(1) 6 Set Gut 50 comfortable universal gas applicator with all Accessories (2) 1 Set Tranquilizer Gun Guy .50 with all Accessories (3) 1 Set Tranquilizing Gun- Tele bInject GUT .50 with all Accessories.	9.3	Comments sought from MOEF&CC (WL) on 04.07.2020. Reminders sent to MOEF&CC(WL) vide email dated 16.09.2020, 06.10.2020 and 23.11.2020. Reminder sent to MOEF&CC (WL) on 11.12.2020 requesting for providing comments.
65	Dr.Khurshedd Ahmad, Principal Investigator, S&H., Kashmir 01/53/8/53811/ AM21/D-10/IC	15.07.20	(1) 2 Nos. Solar Argos/ GPS 30g PTT (Animal Tracking Device) (2) 1 No. Solar Argos/GPS 45g PTT (Animal Tracking Device)	9.1	Comments sought from MOEF&CC(WL) on 02.09.2020. Reminders sent to MOEF&CC(WL) vide emails dated 06.10.2020 and 23.11.2020. Comments are awaited from J&K. Reminder sent to MOEF&CC (WL) on 11.12.2020 requesting for providing comments.
66	G. Amarender Reddy., Hyderabad 01/53/8/53861/AM2 1/G-13/IC	25.07.20	4 Nos. Animal Trophies	1.1	Comments sought from MOEF&CC (WL) on 30.07.2020. Reminders sent to MOEF&CC(WL) vide emails dated 16.09.2020, 06.10.2020, 23.11.2020 and 01.12.2020.
67	A&S Creation, New Delhi 01/53/8/53967/AM2 1/A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	2.9	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration.

68	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/AM2 1/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.	14.3	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020.
69	A&S Creations, New Delhi 01/53/8/54035/AM2 1/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	14.4	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration.
70	A&S Creations, New Delhi 01/53/8/54046/AM2 1/A-40/IC	26.08.20	8 Nos. Telonics Tag with accessories	1.2	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019WL (part1 (Vol.3) dated 05.11.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 08 Nos. of Telonics Tag with accessories from USA for a CIF value of Rs.121897.92 [US Dollars (USD) 1603.92] subject to the condition mentioned in the MoEF&CC(WL) OM No. 3-11/ 2019 WL (part1 (Vol.3) dated 05.11.2020 as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
71	A&S Creations., New Delhi 01/53/8/54064/ AM21/A-42/IC	01.09.20	3 Nos. LotekLite Track 420 with standard accessories	5.5	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019WL (part1 (Vol.3) dated 05.11.2020.

	CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of Lotek Lite Track 420 with standard accessories from Canada (CAN) for a CIF value of Rs.552368/- [US Dollars (USD) 7268] subject to the condition mentioned in the MoEF&CC(WL) OM No. 3-11/ 2019 WL (part1 (Vol.3) dated 05.11.2020as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.				
72	A&S Creations., New Delhi 01/53/8/54093/ AM21/A-45/IC	07.09.20	8 Nos. GPS Solar PTT Tags with Accessories	22.1	Approved as recommended by MoEF&CC(WL) vide OM No. 3-11/2019 WL (part1 (Vol.3) dated 05.11.2020.
	CLA New Delhi may issue the import authorization to the applicant for import of 08 Nos. of GPS Solar PTT Tags with Accessories from USA for a CIF value of Rs.552368/- [US Dollars (USD) 29200] subject to the condition mentioned in the MoEF&CC (WL) OM No. 3-11/ 2019 WL (part1 (Vol.3) dated 05.11.2020as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.				
73	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/AM2 1/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	4.5	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020.
74	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/AM2 1/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flat skin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Back skin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common	4.8	Comments sought from MOEF&CC (WL) on 22.09.2020. Reminders sent vide emails dated 23.11.2020 and 01.12.2020.

			Name- Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck & Scientific Name- Damaliscus Pygargus Phillipsi).		
75	Sameer Meer, Madhya Pradesh 01/53/8/54168/AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Back skin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name	5.3	Comments sought from MOEF&CC (WL) on 22.09.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020.

			Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus Phillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name Equus Burchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – Equus Burchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck & Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck & Scientific Name – Damaliscus Pygargus Phillipsi).		
76	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54191/AM2 1/A-50/IC	24.09.20	(1) 1 Set X-Caliber Stock and Action, Pneu Dart, Overall Length Rifled stainless steel 50 caliber with optional 11mm smooth bore barrel sleeves, Sight 3x9 adjustable scope (2) 1 Set Tranquilizing equipment (3) 1 Set Tranquilizing equipment (4) 1 Set Tranquilizing equipment	4.6	Comments sought from MOEF&CC (WL) on 25.09.2020. Reminder sent to MoEF&CC(WL) vide email dated 01.12.2020.
77	Adinath Veterinary Products Pvt Ltd., Indore	29.9.20	(1) 1 Set Tranquilizing equipment (Pneu-Dart X-Caliber),	4.62975	Comments sought from MOEF&CC (WL) on 29.09.2020.

	01/53/8/54220/AM2 1/A-52/IC		(2) 1 Set Pneu-Dart X-Caliber TM-Rifle, (3) 1 Set Pneu-Dart X-2 TM- Pistol (4) 1 Set Pneu-Dart Bio-Jector Kit		Reminder sent to MoEF&CC(WL) vide email dated 01.12.2020.
78	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54255/AM2 1/A-54/IC	05.10.20	2 Nos. Sollar PTT Tags with standard accessories	4.51400	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019WL (part1 (Vol.3) dated 05.11.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Sollar PTT Tags with standard accessories from USA for a CIF value of Rs.451400/- [US Dollars (USD) 6100] subject to the condition mentioned in the MoEF&CC(WL) OM No. 3-11/ 2019 WL (part1 (Vol.3) dated 05.11.2020 as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
79	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54257/AM2 1/A-55/IC	05.10.20	4 Nos. GPS Vertex Collar with standard accessories	5.54528	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019WL(part1 (Vol.3) dated 05.11.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. of GPS Vertex Collar with standard accessories from Germany (DEU) for a CIF value of Rs.554528/-[EURO (EUR) 6448] subject to the condition mentioned in the MoEF&CC(WL) OM No. 3-11/ 2019 WL (part1 (Vol.3) dated 05.11.2020 as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
80	A&S Creations, New Delhi 01/53/8/54271/AM2 1/A-57/IC	07.10.20	2 Nos. Dan-Inject Tranquilising (Model RIF I.M.) with Standard accessories	8.9	Comments sought from MOEF&CC(WL) on 08.10.2020.
81	A&S Creations, New Delhi 01/53/8/54290/AM2 1/A-71/IC	9.10.2020	15 Nos. Ecotone GPS GSM Collar With Standard Accessories	28.6463 160	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019WL(part1 (Vol.3) dated 05.11.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 15 Nos. of Ecotone GPS GSM Collar with standard accessories from Poland (POL) for a CIF value of Rs.2864631.60 [EURO (EUR) 19030.94] subject to the condition mentioned in the MoEF&CC(WL) OM No. 3-11/2019WL (part1(Vol.3) dated 05.11.2020 as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
82	A&S Creations, New Delhi 01/53/8/54317/AM2 1/A-65/IC	13.10.20	16 Nos Lite Track 140 Collars with standard accessories	27.1	Comments sought from MOEF&CC (WL) on 13.10.2020.
83	A&S Creations, New Delhi 01/53/8/54338/AM2 1/A-67/IC	16.10.20	5 Nos Vectronic GPS Vertex Collars with standard accessories	7.0	Comments sought from MOEF&CC (WL) on 21.10.2020.
84	A&S Creations, New Delhi 01/53/8/54351/AM2 1/A-69	20.10.20	2 Nos. Vectronic GPS Vertex Collars with Standard Accessories	2.85840	Approved as recommended by MoEF&CC (WL) vide OM No. 3-11/2019WL(part1 (Vol.3) dated 05.11.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 02Nos. of Vectronic GPS Vertex Collars with Standard Accessories from Germany (DEU) for a CIF value of Rs.285840/- [EURO (EUR) 3323.70] subject to the condition mentioned in the MoEF&CC (WL) OM No. 3-11/ 2019					

WL (part1 (Vol.3) dated 05.11.2020as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
85	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM2 1/M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	3.5	Comments sought from MOEF&CC (WL) on 20.10.2020. Reminders sent vide emails dated 23.11.2020 and 01.12.2020.
86	HI Tech Advance Product, Indore 01/53/8/54381/AM2 1/H-47/IC	27.10.2020	5 SETS Injection Rifle/Dart projector Double Barrel JMDB13-3 no, Injection rifle/dart projectorJMSP25-1 No,Injection rifle/dart projector JMST-1No,JMSPCASE Hard case-1	108809 7.49	Approved as recommended by MoEF&CC (WL) vide OM dated 24.11.2020.
RA, Indore may issue the import authorization to the applicant for import of Double barrel gun (JMDB 13) and Dart Gun (Tranquilising gun with all necessary supplies), Injection Rifle JMST.25 MODEL Dan-Injet with telescopic & 11+13 mm barrel with transport case and accessories, DAN-INJECT type double Barrel Injection Rifle, Jab stick below pipe system and accessories and Projectile Syringe JMSP 25 Model Dan Inject with Telescopic and accessories from Denmark (DNK)for a CIF value of Rs.1088097.49/- [EURO (EUR) 12392.91] subject to the condition mentioned in the MoEF&CC (WL) vide OM dated 24.11.2020 as well as with Trading condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
87	Gunjan Jewels Pvt. Ltd., Mulund West, Mumbai 01/53/8/54409/AM2 1/G-27/ IC	02.11.20	5000 Unit of Mother of Pearls Carvings from China (To be used in jewellery as decorative pieces).	500000	Comments sought from MOEF&CC (WL) on 05.11.2020.
Part 4 Ministry of Steel (MoS)					
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
88	Barq General Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B-42/IC	02.01.20	50018 MTs Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.2020 has sought information from the firm. DPIIT vide e-mail dated 12.05.2020 has also sought information from the firm. Reminder sent to firm on 01.10.2020 requesting for furnishing reply. The firm vide email dated 01.10.2020 informed that they are in process of getting the

					PCB certificate. Firm's reply has been referred to DPIIT vide email dated 01.12.2020.
89	Dubal International, Mumbai 01/53/8/E/ AM20/D-46/IC	11.02.20	10000 Kgs Tungsten Scrap	108.0	Comments sought from M/o Steel on 13.02.2020. Reminder has been sent to M/o Steel on 16.09.2020 requesting for expediting comments.
90	MRK Impex Private Limited, Delhi 01/53/8/54316/AM21/M-65/IC	13.10.20	4000 MT Iron and Steel Shaft and Crank Shaft (Obtained from Ship)	1680.0	Comments sought from M/o Steel on 14.10.2020.
91	Universal Tradelinks, Rajkot 01/53/8/54395/AM21/U-7/IC	29.10.20	22 MTs By product obtained while manufacturing prime Ferro Silicon	2.92751	Comments sought from M/o Steel on 03.11.2020.

Part 5 MoEF&CC (OC) and D/o C&PC

S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
92	Gharda Chemicals Limited, Mumbai 01/53/8/E/ AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MoEF&CC(OC) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.2019 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 2019 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. Reminders sent to MoEF&CC(OC) on 13.08.2020, 16.09.2020 and 28.09.2020 for expediting comments. MoEF&CC (OC) dated 05.10.2020 informed that MoEF&CC vide its OM of

					even number dated 6.12.2019 has already sent its comments to DGFT w.r.t. the above mentioned application. Reminder sent to C&PC on 16.09.2020. C&PC has sought some information/documents from the firm vide letter dated 21.10.2020.
93	Bharat Rasayan Ltd., Gujarat 01/53/8/53718/AM2 1/B-25/IC	30.06.20	150 MTs Carbon Tetra Chloride	82.0	Comments sought from MOEF&CC(O) & C&PC on 02.07.2020. MoEF&CC(O) vide OM No. 11/7/2015-OC dated 17.07.2020 stated that the firm needs to get register under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of CTC for feedstock use. The same needs to be provided for further processing the case. Further, MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 16.10.2020 has informed that in the meeting dt. 28.08.2020 held with ACM and major users of CTC under the chairmanship of Joint Secretary with a view to ascertain the demand-supply position of CTC in Country, wherein decided that (Chemical) pending applications for import of CTC will be cleared based on the ACM recommendation. Ozone cell has also informed that the name of the firm is not in the list of enterprises recommended for import of CTC by ACM upto Quarter July to September, 2020; hence, it is not possible for them to provide comments/views on the application. Comments received from C&PC vide No.C-II-17014/1/2020-CHEM.II-CPC dated 29.10.2020.
94	Heranba Industries Limited,	01.10.20	300000 Kgs. Carbon Tetra	156.450 00	Approved as recommended by C&PC vide OM No. C-II-

	Mumbai 01/53/8/54234/AM2 1/H-42/IC		Chloride		17014/1/2016-Chem.II (FTS: 10245) dated 19.10.2020 and MOEF&CC (OC) vide OM dated 20.11.2020
	RA, Mumbai may issue the import authorization to the applicant for import of 300000 Kgs of Carbon Tetra Chloride from Russia (RUS) for CIF value of Rs.15645000.00/- [US Dollars (USD) 210000] subject to the conditions mentioned in the C&PC OM No. C-II-17014/1/2016-Chem.II (FTS: 10245) dated 19.10.2020 and MOEF&CC (OC) OM dated 20.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
95	Lupin Limited, Santacruz (E), Santacruz (E), Mumbai 01/53/8/54388/AM2 1/L-21/IC	28.10.20	2 Nos. Bromofluoromethane (CAS NO. 373-52-4 . N.W. 2 Kg. Cylinder) from China	290940	Comments sought from MoEF&CC (OC) & C&PC on 2.11.2020. Comments received from MoEF&CC (OC) vide OM No. 11/16/2017-OC(Part-1) dated 12.11.2020. Comments from C&PC are awaited.
96	Meghmani Organics Limited, Vatva, , Ahmedabad 01/53/8/54385/AM2 1/M-72/IC	28.10.20	570000 Kgs. Carbon Tetrachloride (CTC)	317418 75	Approved as recommended by C&PC vide OM dated 24.11.2020 and MoEF&CC (OC) vide OM dated 03.12.2020.
	RA, Ahmedabad may issue the import authorization to the applicant for import of 570000 Kgs. of Carbon Tetra Chloride from GCA for CIF value of Rs.31741875.00 /-[US Dollars (USD): 427500.00] subject to the conditions mentioned in the C&PC OM dated 24.11.2020 and MoEF&CC(OC) OM dated 03.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Ahmedabad.				
97	UPL Limited, Bandra East, Maharashtra 01/53/8/54402/AM2 1/U-7/IC	30.10.20	490000 Kgs. of Carbon Tetra Chloride		Approved as recommended by MoEF&CC (OC) vide OM dated 18.11.2020 and C&PC vide OM dated 24.11.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 490000 Kgs of Carbon Tetra Chloride from China (CHN) for CIF value of Rs.23520000.00 /-[US Dollars (USD): 294000.00] subject to the conditions mentioned in the MoEF&CC (OC) OM dated 18.11.2020 and C&PC vide OM dated 24.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
98	Bharat Rasayan Limited, Bharuch,Gujarat 01/53/8/54412/AM2 1/B-58/IC	03.11.20	450 MTs. Carbon Tetra Chloride	253.125 00	Approved as recommended by MoEF&CC(OC) vide OM dated 09.11.2020 C&PC vide OM dated 24.11.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 450 MT of Carbon Tetra Chloride from China (CHN) for CIF value of Rs.25312500.00 /-[US Dollars (USD): 337500.00] subject to the conditions mentioned in the MoEF&CC (OC) OM dated 09.11.2020 C&PC OM dated 24.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.				
99	AQSA Stamping, Andheri East, Mumbai 01/53/8/54441/AM2 1/A-78/IC	07.11.20	200 MTs Regried/ Hdpe/ Granules of Plastics	240000 0	Comments sought from DPIIT & C&PC on 09.11.2020.
100	High Eximpetro	08.11.20	20000 MT	708246	Comments sought from C&PC

	Private Limited, New Delhi 01/53/8/54442/AM2 1/H-52/IC		Liquid Paraffins - 40	600	on 09.11.2020. C&PC vide OM dated 26.11.2020 has sought some information/ documents from the firm.
Part 6 Meity					
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
101	JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and MeitY. Application forwarded to Dept of Space and MeitY 16.09.2020. MeitY vide email dated 16.10.2020 stated that they have asked the firm to furnish reply to certain information. Reminder sent to firm on 07.10.2020 by MeitY.
102	Baskaran, Shevapet, Salem 01/53/8/54045/AM2 1/B-39/IC	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	7.5	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. Information has been sought from firm vide email dated 05.11.2020.
103	Brandenburg Innvovations India Private Limited, Karnataka 01/53/8/54183/AM2 1/B-43/IC	23.09.20	(1) 1 No. Electronic measuring instrument (2) 1 No. Power supply board (3) 1 No. PCB sensor board (4) 1 No. Electronic charger (5) 1 No. AC to AC convertor (6) 1 No. Boot kit	3.4	Comments sought from MeitY on 25.09.2020. MeitY vide email dated 16.10.2020 stated that they have asked the firm to furnish reply to certain information. Firm's reply is awaited. Reminder sent to firm vide

		(7) 2 Nos. PCB board (8) 1 No. Wireless charging board (9) 1 No. Anasonic sensor (10) 9 Nos. Wisol chip RC 1 (11) 2 Nos. Wisol chip RC 3 (12) 6 Nos. Pest detect 3d board (13) 1 No. Wireless power caster (14) 8 Nos. Wisol chip RC 2/4 (15) 11 Nos. Micro controller board (16) 1 No. Notebook (laptop) (17) 5 Nos. Air quality unit (18) 4 Nos. Housekeeping items (19) 17 Nos. Power supply regulator (20) 4 Nos. Spectra compact (21) 4 Nos. IAQ box (22) 4 Nos. Driver EB 236 (23) 5 Nos. Driver CKE096 (24) 9 Nos. Amphenol sensor (25) 2 Nos. Senirion (26) 1 N.s Senirion SBPC3 (27) 1 No. SenirionSek (28) 3 Nos. Cobra (29) 4 Nos. Spectra compact (30) 2 Nos. Panasonic sensor (31) 12 Nos. Electronic work bench (32) 3 Nos. PCB board (33) 1 No. Micro controller (34) 2 Nos. PCB Board (35) 1 No. Ultrasonic pest detect sensor (36) 1 No. Electronic item (37) 1 No. Data logger (38) 3877 Nos. Micro controller chip (39) 15 Nos. Optical wire (40) 15 Nos. Pest detect	email dated 04.11.2020.
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			sensor (41) 15 Nos. Sensor cable (42) 15 Nos. Photo sensor (42) 1 No. Hakko smoke absorber (43) 1 No. Hakko soldering station (44) 1 No. LG 27' Monitor (45) 10 Nos. Micro Controller Chip (46) 1 No. Pest detect sensor (47) 7 Nos. Electronics BOARD (48) 5 Nos. Pest detect sensor (49) 1 No. Sim module (50) 1 No. Pest detect sensors (51) 9 Nos. electronic item silicon (52) 1 No. sigfoxpcb board (53) 1 No. Micro anasonic board (54) 1 No. Micro controller chip (55) 1 No. PCB board (56) 1 No. PCB board (57) 10 Nos. Electric wire (58) 3 Nos. Pest detect sensor (59) 2 Nos. Anasonic sensor.		
104	Mystikoe Web Services Pvt Ltd., Karnataka 01/53/8/54300/AM2 1/M-63/IC	09.10.20	40 Btl Diffusers (the firm are importing from Europe from Munio Home which is Global brand to resell to Indian customers).	.62748	Comments sought from MSME on 12.10.2020. Comments also sought from MeitY on 29.10.2020. Application with attachments have been sent again to MeitY vide email dated 05.11.2020.
105	Caterpillar India Private Limited, Taramani, Chennai 01/53/8/54453/AM2 1/C-38/IC	09.11.20	(1) 50 Nos. Control Unit PMC-R(Used-Second Hand) (2) 30 Nos. Solenoid Driver PMC-SD1-OS4 (Used-Second Hand) (3) 5 Nos. PMC Intelligent Coding Plug (Used-SecondHand) (4) 6 Nos. Power Supply Adapter PMC/V1 (Used-Second	13.1700 0	Comments sought from DPIIT & MEITY on 10.11.2020. DPIIT vide OM dated 23.11.2020 has informed that it is not concerned with the matter and Department of Heavy Industry may be consulted on the matter. The committee decided to forward the application to DHI for their comments. Accordingly, comments

			Hand) (5) 5 Nos. PMC II2 Bidi Coupler (Used-Second hand) (6) 1 No. IS Powerswitch 6T 2SM(Used-Second Hand) (7) 20 Nos. OS-4 LED-Plug for SD1(Used-Second Hand) (8) 1 No. Cable SKK24 DSUB92000MM (Used- Second Hand) (9) 1 No. PMC BIDI232 AdapterComplete (Used- SecondHand) (10) 1 No. Cable OS8 RJ45 5000MM XEMV (Used- Second Hand) (11) 30 Nos. Cable SKK24 OS4 500MM1:1 (Used- Second Hand) (12) 70 Nos. Cable SKK24 SKK24 700MM 1:1 (Used- Second Hand) (13) 9 Nos. Cable SKK24-open L- 4000mm (Used-Second Hand) (14) 1 No. Cable SKK24-OS4 L- 3000mm (Used-Second Hand) (15) 3 Nos. Power Supply Units (Used-Second Hand)		sought from DHI on 26.11.2020.
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Part 7 Ministry of Mines

S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
106	C.T. Group, Kerala 01/53/8/32008/AM1 9/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o

					C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated 23.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt. 17.11.2020 to provide their comments.
107	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019. Reminders sent to M/o Mines & DPIIT on 21.08.2020, 16.09.2020 and 09.10.2020. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/ inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested

					vide e-mail dt. 17.11.2020 to provide their comments.
108	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated – nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government. Mail has been sent to Mines Department, Rajasthan for their comments.
109	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	100.0	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020.
110	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/	13.01.20	5000 MTs Zinc Dross	8875.0	Comments sought from M/o Mines on 21.01.2020.

	AM20/R-59/IC				Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020.
111	Om Marble Company, Rajkot 01/53/8/53882/AM2 1/O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	1122.6	Comments sought from M/o Mines & DPIIT on 02.08.2020. DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not come under the purview of DPIIT. M/o Mines informed vide email dated 04.11.2020 that comments/ inputs have been received recently. The case is under examination in M/o Mines.
112	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/AM2 1/V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	3.4	Comments sought from M/o Mines & DPIIT on 25.08.2020. The firm vide email dated has been requested 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/76/2020-TSW dated 01.10.2020. The firm's reply has been referred to DPIIT vide email dated 28.10.2020 DPIIT vide OM No. P-47012/76/ 2020/TSW dated 10.11.2020 has again sought

					some information from DGFT. The firm's reply referred to DPIIT vide email dated 25.11.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/ inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. have been requested to provide their comments vide e-mail dt. 17.11.2020.
113	Venkata Sri Balaji Exports, Maddipadu (M), Prakasam 01/53/8/54044/AM2 1/V-27/IC	26.08.20	126630 Kgs. Rough Granite Blocks	22.9	Comments sought from M/o Mines & DPIIT on 28.08.2020. The firm has been requested on 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/80/2020-TSW dated 15.09.2020. Reminder sent to firm vide email dated 24.11.2020. Comments have been received from IBM on 28.10.2020.
114	Swagata Biswas, Bangalore 01/53/8/54792/AM2 1/S-95/IC	24.9.20	1 Piece Gemstone	1.92000	Comments sought from DPIIT and M/o Mines on 25.09.2020. DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them. Comments awaited from M/o Mines.
115	Sahil Gupta, Haryana 01/53/8/54277/AM2 1/S-111/IC [ECOM Ref. No. 9780334856001013 8723 File No. 012100854277AM2 1]	07.10.20	26631 Kgs. Zinc Ash	13.4	Comments sought from M/o Mines on 09.10.2020. M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them.

116	Sahil Gupta, Haryana 01/53/8/54278/AM2 1/S-112/IC [ECOM Ref. No. 9780334856001013 8725 File No. 012100854278AM2 1]	07.10.20	26631 Kgs Zinc Ash	13.4	Comments sought from M/o Mines on 09.10.2020 M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them.
117	Siddhi Industries., Rajasthan 01/53/8/54322/AM2 1/S-115/IC	14.10.20	4500 MT Aluminium Dross	413.4	Comments sought from M/o Mines& DPIIT on 15.10.2020 DPIIT vide OM dated 29.10.2020 informed that they are not concerned with the matter. M/o Mines informed that comments/inputs are awaited from IBM.
118	Tabzec India, Royapettah, Chennai 01/53/8/54454/AM2 1/T-57/IC	09.11.20	24200 Kgs. Persian Carrara Marble Block	3.81988	Comments sought from M/o Mines, DPIIT& MSME on 10.11.2020. DPIIT vide OM dated 26.11.2020 informed that the matter does not come under its purview.

Part 8 D/o. Heavy Industry (DHI)

S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
119	Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/ AM20/V-8/IC	28.05.19	2 nos. 059911024GX- Starter, 2 nos. 01J300057EX- CVT, 2 nos. 057130851CX- Pump etc.	1546.64	Comments sought from MOEF&CC and DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments. Comments received from DHI vide OM dated 08.10.2020. Comments from MOEF&CC are awaited.

Part 9 Ministry of Home Affairs (MHA-PM Division)

S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
120	Ananth Technologies Ltd., Hyderabad 01/53/8/E/ AM20/A-72/IC	01.10.19	(1) 1 No. PK-01 Collimator Sight (2) 1 No. DNS-1 Day and night vision sight (3) 1 No. NV/S-18 MM	4.4	MHA vide OM dated 29.10.2020 informed that as per extant rules and procedures, specific information about end user is

			Night Vision Sight (4) 1 No. PK-06 Collimator Sight (5) 1 No. RS- Holographic Sight (6) 1 No. RS-M Reflex Collimator Sight.		required for granting NOC whereas in this case, the details of end user are not available. Hence, NOC cannot be granted in the instant case. The Committee decided to reject the case as MHA has not granted 'NOC'.
121	Kapri Crop, Mumbai 01/53/8/56642/AM2 0/K-4/IC	15.02.20	450 Nos. Cartridges (Model No. ABL2000) (Part No. 3476-2000). (2) 9 Nos. Disruptor With Dearmer Complete Kit 3340-1150 Including StandardAccessories.	68.3802 0	Comments sought from MHA (PM Divn.) 24.06.2020. MHA (PM Divn.) vide correspondence No. IV- 20011/08/2018-Prov-I dated 15.10.2020 informed that Supply Order and Form ANF-1 have been sought from Home Deptt., Govt. of Maharashtra and firm respectively vide MHA's letter dated 17.07.2020. Reminder issued to them on 18.09.2020 by MHA. The reply is still awaited. Comments received from DGCA vide letter dated 08.10.2020.
122	R. K. Supliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R-93/IC	19.02.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV- 20011/08/2018-Prov-Idated 15.10.2020stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminder sent to firm on 08.12.2020 requesting for providing IEC Certificate.
123	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/AM2	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	14.8	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-

	1/S-6/IC				20011/08/2018-Prov-I dated 15.10.2020 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. The firm's reply has been forwarded to MHA (PM Divn.) on 08.12.2020.
124	Jyoti Foto Emporium, Hyderabad 01/53/8/53629/AM2 1/J-2/IC	12.06.20	6 Nos Night vision Binoculars	1.0	Comments sought from MHA (PM Divn.) 16.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that End user certificate, Form ANF-1 and clarification on Qty. of item have been sought from Home Deptt., Govt. of Telangana vide letter dated 10.07.2020. Reminder issued to them by MHA (PM Divn.) on 16.09.2020.
125	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/AM2 1/D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	23.2	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020 and 25.11.2020.
126	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/AM2 1/K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	14.8532 5	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020.

					Reminders issued to them by MHA (PM Divn.) on 18.09.2020 and 25.11.2020. The reply is still awaited. Comments are also awaited from DGCA & DoT.
127	R F Engineers Pvt. Ltd., Delhi 01/53/8/53930/AM2 1/R-11/IC	10.08.20	(i) 2 Sets G12 Bag pack, mobile Geolocator System GSM/ UMTS/ LTE SOR BTS(QTY 1) power supply with battery & charger includes transport cases-verints G12 Bag pack controller console (tablet) Panasonic toughpad FZ-G1 or Equivalent. (ii) 2 set G12S, Vehicular mobileLocator System with 1. GSM/ UTMS/ LTE SOR BTS 2.LTE-TDD BTS 3. SOR Power Amplifier Embedded 4. GPS Antenna and RF Cable of 2m 5. Homing Device for locatingtarget phone based for GSM/UMTS/LTE Silent call 6.Omni Antenna Laird 4G/3GMult1 band Antenna or Equivalent 7. Directional Antenna Combilent CP 11300 or Equivalent 8. G12 Bag Pack, Mobile Geolocator System GSM/ UMTS/ LTESOR BTS.	966.47	The case was examined on file alongwith comments of MHA vide OM dated 13.11.2020. Approval letter has been sent to firm and CLA, New Delhi on 26.11.2020. Hence, the Committee granted ex-post facto approval.
128	PLR Systems Private Limited, Nehru Place, New Delhi 01/53/8/54462/AM2 1/P-40/IC	11.11.20	Receiver - Assy (Part), Cover Assy, Bolt Carrier etc. (71 Items as per ANF - 2M).	184.709 2220	Comments sought from MHA (PM Divn.) on 12.11.2020.
129	Electronics Corporation of India Ltd, Kushiaguda, Hyderabad, 01/53/8/54398/AM2 1/E-18/IC	30.10.20	2 Nos. Vehicle Mounted Jammers (EC-SVJEE-1100)	233.548 00	Comments sought from MHA (PM Division) on 02.11.2020.
130	Electronics Corporation of India Ltd.,	02.11.20	1 No. Vehicle Mounted Jamming	8.10000	Comments sought from MHA (PM Division) on 02.11.2020.

	Naraina, Delhi, 01/53/8/5406/AM21 /E-19/IC		System (EC-SVJEE- 1800) SN001/20 From Bulgaria		MHA (PM Division) vide OM No. No. IV- 20011/30/2020/Prov-I dated 09.11.2020 sought some information from the firm. The firm replied to MHA (PM Division) on 09.11.2020. The case is under examination in MHA (PM Division).
Part 10	Defence Research & Development Organization (DRDO)				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
131	Larsen & Turbro Ltd, Mumbai 01/53/8/E/ AM20/L-12/IC	04.01.19	1 Set Powerpack engine and transmission for warranty support powerpack-part no. 60350010, engine- part no. 60351000, transmission-part no. 60357000	4503.6	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on 18.03.20. Reminders sent to firm vide email dated 16.09.2020 and 05.11.2020. The Committee noted that the firm did not furnish reply besides repeated reminders. Hence, the Committee decided to reject the case because of non-submission of reply by the firm.
132	Whiteback Aviation, New Delhi 01/53/8/E/ AM20/W-9/IC	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s).

					The Committee decided to seek comments from Air HQrs.
133	Axiscades Aerospace and Technologies Pvt. Ltd., Bangalore 01/53/8/E/ AM20/A-90/IC	15.11.19	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019. Reminder sent to DDP vide email dated 16.09.2020. DDP vide email dated 21.09.2020 informed that it has issued import license to firm subject to certain conditions vide letter dated 01.01.2020. As the license has been issued by DDP, the Committee decided to close the case.
134	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-27/IC	28.11.19	1 No. Night Vision Device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.20. Comments from DDP are awaited. Reminder sent to DDP vide email dated 16.09.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA(PM Divn.) on 11.12.2020.
135	Def Tech & Green India Pvt. Ltd., Jodhpur 01/53/8/54139/AM21/D-19/IC	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech Launcher (3) 30 PCS Pyro tech Launcher	5.6	Comments sought from DRDO on 16.09.2020. DRDO vide email dated 17.09.2020 informed that DRDO does not deals in the subject matter and the matter has been referred to DDP (Ms. UrmilaRawat). DDP vide email dated 23.10.2020 has conveyed that DGFT may seek the comments from the concerned Service,

					directly as the items proposed to be imported are not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). The Committee decided to seek comments from Air HQrs.
136	Bharat Electronics Limited, Jalahalli PO, Bangalore 01/53/8/54384/AM2 1/B-56/IC	28.10.20	7600 Nos. Nicusil Preform (PO No 41-104827).	386693	Comments sought from DRDO and DPIIT on 29.10.2020. Comments received from DRDO vide email dated 05.11.2020. DPIIT vide OM dated 10.11.2020 has informed that it is not concerned with the matter and MeitY may be consulted. The Committee decided to refer the case to MeitY. Accordingly, comments sought from MeitY on 10.12.2020.

Part 11

Ministry of Petroleum & Natural Gas (M/o P&NG)

S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
137	Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/ AM20/V-12/IC	03.07.19	151.485 MTs SKO	58.82	M/o P&NG vide OM No.P-12019(11)/28/2020-Supply/(E-34090) dated 17.06.2020 sought some clarification from the firm. Reminders sent to the firm on 27.08.2020, 15.09.2020, 16.11.2020 and 01.12.2020 requesting for furnishing reply. The Committee noted that the firm did not furnish reply besides repeated reminders. Hence, the Committee decided to reject the case because of non-submission of reply by the firm.
138	PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/ AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Technical specification of the item received from the firm via email dated 24.09.2020. Committee decided to forward the specification to P&NG

					accordingly, it has been forwarded to P&NG for comments. Technical Specifications referred to M/o P&NG vide email dated 01.12.2020.
139	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-20/IC	12.08.19	766.240 MTs petroleum Hydrocarbon Solvent	404.56	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/ PPAC are awaited. M/o P&NG vide email dated 22.10.2020 informed that firm has not submitted complete technical specifications. Firm requested to submit the same with reminder sent on 27.11.2020.
140	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs Petroleum Hydrocarbon Solvent	30.8	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/ PPAC are awaited. M/o P&NG vide email dated 22.10.2020 informed that firm has not submitted complete technical specifications. Firm requested to submit the same with reminder sent on 27.11.2020.
141	Oil Energy, Delhi 01/53/8/E/ AM20/O-4/IC	04.09.19	104 MTs Superior Kerosene Oil (SKO)	57.1	Technical specification of the item was forwarded to M/o P&NG vide email dated 09.09.2020. M/o P&NG informed in EFC meeting that the case is under examination.
142	Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/ AM20/B-31/IC	10.10.19	24960 Kgs Isopar L Fluid	26.8	Technical specification of the item was sought from firm by M/o P&NG vide OM dated 06.11.2019. Reminders sent to firm on 02.09.2020, 23.09.2020 and

					14.10.2020 requesting for furnishing reply. The Committee noted that the firm did not furnish reply besides repeated reminders. Hence, the Committee decided to reject the case because of non-submission of reply by the firm.
143	SI Group-India Pvt Ltd., Mumbai 01/53/8/E/ AM20/S-105/IC	15.10.19	4000 MTS Di Isobutylene DIB	3477.6	Technical specification of the import item was referred to M/o P&NG on 14.07.2020. P&NG vide email dated 01.09.2020 again requested complete technical specification of the product to be imported by the firm. Email sent on 17.09.2020 to firm with request to furnish complete technical specification of the import item. Reminder sent to firm vide email dated 14.10.2020. Firm's reply referred to M/o P&NG vide email dated 11.11.2020. M/o P&NG informed the Committee that the case has been forwarded to IOCL & PPAC for comments.
144	Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/ AM20/S-124/IC	27.11.19	174 MTs Mix Hydrocarbon Solvent	91.8	Technical specification of import item received from firm vide email dated 05.09.2020 has been forwarded to P&NG on 08.09.2020. P&NG vide email dated 11.09.2020 sought some additional information from the firm. Accordingly, the firm has been requested on 15.09.2020 to furnish reply followed with reminder dated 14.10.2020. The Committee noted that the firm did not furnish reply besides repeated reminders. Hence, the Committee decided to reject the case because of non-submission of reply by the firm.

145	JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J-25/IC	27.11.19	225 MTs. Solvent 125/240 (Petroleum Hydrocarbon Solent)	100.4	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply. Reminders have been sent to firm vide emails dated 14.10.2020 and 01.12.2020.
146	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT SOL-Anysol S 60 inclusive HUB - 100000900	4794	Technical specifications of import item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020. M/o P&NG informed the Committee that the case has been forwarded to IOCL & PPAC for comments.
147	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-92/IC	12.03.20	2000 MT. SOL-FARASOL - A-100000877	1307.70	Recommended as per P&NG vide OM No. P-12019(11)/60/2020-Sup./ (E-33884) dated 20.11.2020, subject to further approval by the Competent Authority.
148	Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/ AM20/P-78/IC	18.03.20	15000 MT Petroleum Hydrocarbon Solvent 125/240	7020.00	Technical specification of import item received from firm vide email dated 25.09.2020 was referred to M/o P&NG vide email dated 14.10.2020. M/o P&NG vide email dated 20.10.2020 informed that the e-mail dated 14/10/2020 relating to furnishing technical specification of the product to be imported. They also informed that PPAC again requested to M/o P&NG for complete technical specification of the item, So they again requested to provide complete technical specification of the product from supplier. Accordingly, the firm has been requested on 20.10.2020 to furnish reply. Firm's reply referred to M/o P&NG vide email dated 02.11.2020 M/o P&NG informed the Committee that the case has been forwarded to IOCL & PPAC for comments.

149	Rishab Trading Company, Bangalore 01/53/8/53694/AM2 1/R-4/IC	24.06.20	2000 MTs Mineral hydrocarbon oil 1000 MTS Industrial solvent 1000 MTS Hydrocarbon solvent (125/240)	1834.8	Technical specification received from firm vide email dated 05.09.2020 has been forwarded to P&NG vide email dated 17.09.2020 and 13.10.2020. M/o P&NG informed the Committee that the case has been forwarded to IOCL & PPAC for comments.
150	Raymond Ltd., Mumbai 01/53/8/53706/AM2 1/R-5/IC	26.06.20	(1) 5110 Ltr. Motor Sport 100 (MS 100) 54 GL (2) 1890 Ltr. Motor Sport 109 (MS 109) 5 GL	22.1744 0	Recommended as per P&NG OM No. P-12019(11)/56/2020-Supply/(E-35554), subject to further approval by the Competent Authority.
151	Gujarat Fluoro Chemicals Ltd., Bharuch, Gujarat 01/53/8/53767/AM2 1/G-7/IC	07.07.20	5000 Kgs Carbon Powder IMP	10.2	M/o P&NG vide email dated 10.08.2020 sought technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested on 02.09.2020 to furnish technical specifications. Reminders sent to firm vide emails dated 23.09.2020, 14.10.2020 and 01.12.2020.
152	Sunshield Chemicals Limited, Maharashtra 01/53/8/53915/ AM21/S-53/IC	07.08.20	150 MTs Spirdane D40	86.7	Complete technical specifications sought from firm vide email dated 14.10.2020. Technical specifications received from the firm have been forwarded to P&NG vide email dated 11.11.2020. M/o P&NG informed the Committee that the case has been forwarded to IOCL & PPAC for comments.
153	Aroma Organics Limited 01/53/8/53916/AM2 1/A-26/IC	07.08.20	60 MTs ISD DSOL 80 (ISU CHEM)	38.5827 0	Technical specification received from firm vide email dated 16.09.2020 has been referred to M/o P&NG on 14.10.2020. M/o P&NG vide email dated 25.11.2020 that the firm has not submitted detailed justification for import. The firm has been requested to submit the same vide email dated 01.12.2020.
154	Tata Motors Ltd., Gujarat 01/53/8/53949/AM2 1/T-28/IC	12.08.20	306 Kgs CEC Legislative Fuel RF-02-08 E5 (Euro V	1.7	Technical specifications have been referred to M/o P&NG on 25.08.2020. Reminder sent to M/o P&NG

			Gasoline)		vide email dated 01.12.2020.
155	Tata Motors Limited, Rudrapur, Uttarakhand 01/53/8/54020/AM2 1/T-31/IC	21.08.20	(i) 153 Kgs. CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline) (ii) 344 Kgs. Diesel, Euro-6 CERT Fuel B7	1.72388 93	Technical specifications have been referred to M/o P&NG on 23.09.2020. M/o P&NG informed in the Committee that comments from PPAC are awaited.
156	Pon Pure Chemical India Private Limited, Chennai 01/53/8/54135/ AM21/P-28/IC	15.09.20	2000 MTS EXXSOL D40	1176.1	Comments sought from M/o P&NG on 15.09.2020. M/o P&NG vide email dated 16.09.2020 sought technical specifications from the firm. Technical Specifications furnished by firm, referred to M/o P&NG vide email dated 01.12.2020.
157	Fuchs Lubricants (India) Pvt. Ltd., Maharashtra 01/53/8/54154/AM2 1/F-18/IC	19.09.20	(1) 7 Nos. Anticorit VCI FE 310 IP 20L PLA (material 600644772) (2) 39 Nos. Anticorit LRC 123 V 205L (material 600644857) (3) 11 Nos. Anticorit VCI UNI O 40 20L PLA (material 600669799) (4) 17 Nos. Anticorit VCI UNI O 40 205L NUA (material 600669805) (5) 27 Nos. Anticorit DFW 8101 205L MET (material 600761233) (6) 70 Nos. Anticorit DFW 7101 205L MET (material 600761837) (7) 7 Nos. Anticorit DFO 7101 20L MET (material 600807030) (8) 11 Nos. Anticorit DFW 7101 20L PLA (material 600807191) (9) 11 Nos. Anticorit DFW 8101 20L NUA (material 600807214) (10) 26 Nos. Renoform UBO 377/9 205L MET (material 601118135) (11) 49 Nos. Renoform UBO 377/13 20-LGEBINDE (material 601118258) (12) 9 Nos. Anticorit DFO 9301 205L MET (material 600761967) (13) 2 Nos. Anticorit DFO 9301 20L NUA (material 600807139)	71.1	M/o P&NG vide OM No. P-12019(11)/57/2020-Sip./(E-35639) dated 16.11.2020 conveyed 'No Objection' for granting the import licence for import of total 286 nos. of restricted items on actual user basis through STE i.e. IOC as per para 2.20 of Chapter 2 of Foreign Trade Policy 2015-20. The Committee observed that the firm has applied for trading purpose. However, the comments of P&NG is based on actual user. Hence, the Committee decided to seek clarification from the firm on the ground that the firm is not an actual user and trading cannot be allowed.

158	Shell India Markets Private Limited., Bangalore 01/53/8/54170/AM2 1/S-92/IC	21.09.20	(1) 0.010ltr Fuel Oil (2) 0.010ltr Diesel (3) 0.010ltr Gas Oil (4) 0.010ltr Vacuum Residue.	.03460	The firm was requested on 25.09.2020 to provide technical specifications followed with reminders dated 15.10.2020 and 06.11.2020. Technical specification received from firm has been forwarded to P&NG vide e-mail dt. 18.10.2020. M/o P&NG vide email dated 02.12.2020 has sought complete technical specifications from the firm.
159	Honda Motorcycle and Scooter India Pvt.Ltd., Haryana 01/53/8/54275/AM2 1/H-44/IC	07.10.20	1530 Kgs CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline)	5.9	Recommended as per M/o P&NG vide OM No. P-12019(11)/01/2020-Sup./ (E-34618) dt 09.11.2020, subject to further approval by the Competent Authority.
160	PV Clean Mobility Technologies Private Limited, Gurgaon, Haryana 01/53/8/54433/AM2 1/P-38/IC	06.11.20	(1) 1520 Kgs. Diesel CEC Experimentation Fuel RF 11 A 96 (2) 1490 Kgs. Gasoline RSG E10 STF2018.1 (3) 1730 Kgs. Diesel CEC Legislative Fuel RF03 A 84 (4) 1720 Kgs. Diesel Winter B20 (5) 1730 Kgs. Diesel EN 590 B30 RME Additized (6) 1700 Kgs. Diesel CEC Legislative Fuel RF 06 03 (Euro IV Diesel) (7) 1660 Kgs. Diesel Fuel EN 590 Arctic TAB 2B CI 4 (8) 1700 Kgs. Diesel EMD 2010 Extended Market Diesel (9) 1660 Kgs. Diesel WCD 2010 Worst Case Diesel (10) 1550 Kgs. Gasoline Halpasol 180/210i.	134.350 8576	Comments sought from M/o P&NG on 12.11.2020. M/o P&NG vide email dated 23.11.2020 sought complete technical specifications from the firm The firm requested to furnish complete technical specifications vide email dated 01.12.2020. Firm's reply referred to M/o P&NG vide email dated 02.12.2020.
161	Total Oil India Pvt. Ltd., Andheri East, Maharashtra 01/53/8/54470/AM2 1/T-58/IC	12.11.20	(1) 2000 MTs. Ketrul D 80 HN (2) 200 MTs. Spiridane D 25	1037.07 000	Comments sought from M/o P&NG on 13.11.2020. M/o P&NG informed the Committee that the case has been forwarded to IOCL & PPAC for comments.

Part 12		DoT			
S.No	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
162	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond- 12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminder sent to firm vide email dated 01.12.2020.
163	Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 requesting for furnishing comments. DoT via letter No. R-11020/05/2016-PP dated 24.07.2020 sought technical literature and RF specifications of the equipment proposed to

					be imported by the firm. Reminders sent to firm vide emails dated 05.11.2020 and 01.12.2020.
164	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.10687 60	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020.
165	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	3.0	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminder sent to firm vide email dated 26.11.2020.
166	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/AM2 1/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	.01	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing. The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminder sent to firm vide email dated 01.12.2020.
167	Volvo Group India Pvt. Ltd., Bengaluru	10.08.20	1 No. NOX Sensor	.07	Comments sought from DOT on 02.09.2020 and again on

	01/53/8/53924/AM2 1/V-21/IC				05.10.2020. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminder sent to firm vide email dated 26.11.2020.
168	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/AM2 1/G-21/IC	24.09.20	85 Nos. GPN#72003090-01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	34.8730 120	Comments sought from DOT and DGCA on 25.09.2020. DGCA vide email dated 05.10.2020 stated that ITC(HS) Code 85489000 does not come under preview of DGCA and returned the application. DOT vide letter dt. 04.11.2020 has informed that the matter is under process with them.
169	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/AM2 1/R-20/IC	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	.08000	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DOT on 29.10.2020. DOT vide letter dt. 04.11.2020 has informed that the matter is under process with them. Comments are awaited from DGCA.
170	Airports Authority of India, Delhi 01/53/8/54438/AM2 1/A-76/IC	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	288801 5.06	Comments sought from DoT on 09.11.2020. DoT informed the Committee that the application is under process.
171	Airports Authority of India, Delhi 01/53/8/54439/AM2 1/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	112632 587.22	Comments sought from DoT on 09.11.2020. DoT informed the Committee that the application is under process.
172	Airports Authority of India, Delhi 01/53/8/54458/AM2 1/A-79/IC (ECOM Reference No. 9878896838001013	10.11.20	(1) 1 No. Airport Surveillance Radar (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR) (2) 1 No. Airport Surveillance	1997.54 20152	Comments sought from DGCA & DoT on 13.11.2020. DoT informed the Committee that the application is under process.

	9736 File Number 012100854458AM2 1)		RADAR (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR)		
173	Airports Authority of India, Delhi 01/53/8/54459/AM2 1/A-80/IC (ECOM Reference No. 9878896838001013 9759 File Number 012100854459AM2 1)	10.11.20	(1) 1 No. Airport Surveillance Radar (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR) (2) 1 No. Airport Surveillance Radar (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR).	1997.54 20152	Comments sought from DGCA & DoT on 13.11.2020. DoT informed the Committee that the application is under process.
Part 13	Directorate General of Civil Aviation (DGCA)				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
174	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e- mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
175	Kavita Bhardwaj, Gurgaon 01/53/8/E/ AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc.	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e- mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA.
176	Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box OSSYMA X8PRO FPV RE QUADCOPTER DRONE	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e- mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA.
177	Ispagro Robotics	24.12.19	1 Box Smartap PRO	4.8	Comments sought from DHI &

	Pvt. Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC				DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminder sent to firm vide email dated 03.11.2020.
178	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm.
179	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 Nos Drone	11.7	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee decided to resend the mail to DoT. DoT informed the Committee that the application is under process.
180	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by

					them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF.
181	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/AM2 1/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	14998.0	Comments sought from DGCA on 18.07.2020. Reminder has been sent to DGCA on 11.12.2020 requesting for providing comments.
182	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/AM2 1/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	3.7	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 has informed that it is not concerned with the matter. The application is sent to DOT again on 05.10.2020 as requested by them. DOT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Reminder sent to firm vide email dated 26.11.2020. Firm's reply referred to DoT vide email dated 26.11.2020 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020. DoT informed the Committee that the application is under process.
183	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/ AM21/I-20/IC	08.09.20	1 Unit Transmitter	.02	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020.

					DoT informed the Committee that the application is under process.
184	Cochin Port Trust, Kerala 01/53/8/54331/AM2 1/C-33/IC	16.10.20	2 Nos. Radar System X Band Radar 12Ft single polarization	132.3	Comments sought from DGCA on 19.10.2020. Comments also sought from DoT on 29.10.2020. DoT vide letter dated 21.10.2020 has informed that the case is under process with them.
Part 14	Department of Biotechnology				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
185	Tata Institute for Genetics and Society (TIGS), Bengaluru 01/53/8/53559/AM2 1/T-4/IC	13.05.20	100 VLS Drosophila Melanogaster para mutants	2.2	The firm has been requested on 06.11.2020 to furnish information to D/o Biotechnology's queries for further processing of their application. The reply of the firm has been referred to D/o Biotechnology vide email dated 18.11.2020.
186	International Institute of Biotechnology and Toxic., Kanchipuram, Tamil Nadu 01/53/8/53985/AM2 1/I-16/IC	18.08.20	(i) 1 Box <i>Folsomia candida</i> (ii) 1 Box <i>Geolaelaps aculeifer</i> from Denmark to conduct Eco-toxicology studies	Nil	Comments sought from D/o AH&D on 18.08.2020 and again on 15.09.2020. D/o AH&D vide OM No. 110102 (1)/3/2017-Trade dated 13.10.2020 informed that they have no comments to offer as the item is not concerned with them. Comments sought from D/o Biotechnology and MoEF&CC (HSMD) on 29.10.2020. MoEF&CC (HSMD) vide email dated 02.11.2020 has informed that they are not concerned with the matter. D/o Biotechnology vide email dated 05.11.2020 sought some information from the firm. The firm replied on 06.11.2020 to D/o Biotechnology.
187	National Centre For Biological	15.09.20	9000 Nos Rhagoletis Pomonella	.04	Comments sought from D/o Biotechnology on 15.09.2020.

	Sciences., Karnataka 01/53/8/54136/AM2 1/N-14/IC		Pupae		D/o Biotechnology vide email dated 01.10.2020 stated that DGFT may request the applicant to submit the IBSC minutes where import of 9000 Nos. Rhagoletis Pomonella Pupae was considered and approved. The firm vide email dated 8.10.2020 has informed that they have applied for IBSC approval and it is under consideration for review in the upcoming meeting.
Part 15	D/o Food & PD				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
188	RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/ AM20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 24.06.2020. D/o Food & PD vide email dated 29.06.2020 informed that the matter is not being dealt in Department of Food and Public Distribution.
189	Andante Foods LLP, Bangalore 01/53/8/53907/AM2 1/A-23/IC	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	5.26360 (7.8605 6.67 as revised by firm vide email dt.18.08.2020)	Technical specification of the product to be imported by the firm has been provided to M/o P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup./(E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and

					Agriculture Cooperation and Farmers' Welfare on 29.10.2020.
Part 16	Petroleum & Explosives Safety Organization (PESO)				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
190	Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.2019. PESO vide letter dated 04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the firm. Reminders sent to firm on 29.09.2020 and 23.10.2020 requesting for furnishing reply.
191	Himachal Futuristic Communications Ltd. (HFCL), Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	(i) 400 Nos. HI-SA Safe and Arm Unit from Greece (ii) 1500 Nos. M100 Electric Detonator from USA.	32.10996	PESO vide letter dated 06.03.2019 sought information from the firm followed with reminder dated 17.03.2020. PESO vide email dated 01.10.2020 informed that no reply from the firm is received till now. Reminder sent to firm vide email dated 03.11.2020.
192	Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
193	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/ AM20/S-44/IC	17.07.19	119 Box Primers G	26.94100	PESO vide letter No. E-25(38) Import/ Pol/2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminders sent to firm on 11.10.2020 and 02.11.2020 requesting for furnishing reply.
194	HFCL Ltd. (Formerly Himachal Futuristic Communications Ltd),	23.06.20	(1) 92 Nos. Electronic Fuzes Point Detonating (PD2) 130mm (2) 101 Nos. Electronic Fuzes Point Detonating (PD3) 155 mm	295.9	Approved as recommended by PESO vide letter No. E-25(38)148/2020 dated 11.11.2020.

	New Delhi 01/53/8/53670/AM2 1/H-10/IC		(3) 112 Nos. Electronic Fuze Proximity # (A1) 105 mm (4) 94 Nos. Electronic Fuze Proximity # (A2) 130mm (5) 161 Nos. Electronic Fuze Proximity # (A3)155mm (6) 147 Nos. Electronic Fuze Time # (T1) # 105 mm (7) 174 Nos. Electronic Fuze Time # (T3) # 155 mm. Total = 881 Nos.		
CLA, New Delhi may issue the import authorization to the applicant for the import of 881 Nos. Electronic fuze from Greece (GRC) for a CIF value of Rs.29593891.25 [EURO (EUR) 339185], subject to the conditions mentioned in the PESO letter No.E-25(38)148/2020 dated 11.11.2020, as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
195	Bharat Electronics Limited, Pune, Maharashtra 01/53/8/54260/AM2 1/B-47/IC	06.10.20	(1) 1396 Nos. Bel P/N 384180180158; S & A Module (EPD Fuze 155 MM) (2)1132 Nos. Bel P/N 384180200140; S & A Module (ProxFuze 155 MM) (3) 796 Nos. Bel P/N 384180190149; S & A Module (Time Fuse 155 MM) Total = 3324 Nos	69.8496 9	Approved as recommended by PESO, Nagpur vide letter No. E-25(38)116/2010 dated 09.11.2020.
RA, Pune may issue the import authorization to the applicant for the import of (1) 1396 Nos. of BEL P/N 384180180158; S & A Module (EPD Fuze 155 MM), (2) 1132 Nos. BEL P/N 384180200140; S & A Module (Prox Fuze 155 MM), (3) 796 Nos. BEL P/N 384180190149; S & A Module (Time Fuse 155 MM) (TOTAL 3324 Nos. Fuzes) from Israel for a CIF value of Rs.6984969/- [US Dollars (USD) 6984970], subject to the conditions mentioned in the PESO letter No. E-25(38)116/2010 dated 09.11.2020, as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
196	Focus Energy Limited, New Delhi 01/53/8/54357/AM2 1/F-23/IC	22.10.202 0	3470 Nos. Detonator Assembly, Bi- Directional Booster explosives.	810611 5.04	Approved as recommended by PESO, Nagpur vide letter No. E-25(38)81/2019 dated 09.11.2020.
CLA, New Delhi may issue the import authorization to the applicant for the import of explosives from USA for a CIF value of Rs.8106115.04 [US Dollars (USD) 108081.53], subject to the conditions mentioned in the PESO letter No.E-25(38)81/2019 dated 09.11.2020, as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
197	Narendra Explosives Limited, New Delhi 01/53/8/54361/AM2 1/N-26/IC	22.10.202 0	1000000 NOS CHEDDITE CX 2000 PRIMERS	150000 0	Approved as recommended by PESO vide letter dated 19.11.2020.

CLA, New Delhi may issue the import authorization to the applicant for the import of 1000000 Nos. Cheddite CX 2000 Primers from Turkey (TUR) for a CIF value of Rs.1500000.00 [Euro (EUR) 15500.00], subject to the conditions mentioned in the PESO letter dated 19.11.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.

**Part
17**

M/o Textiles

S. No.	Name of the applicant (M/s.)&HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
198	Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. Comments sought from DHI & M/o Textiles on 16.09.2019 as per DIPP's OM No. P-47012/56/2019-TSW dated 13.08.19. DHI vide OM No. 9/83/2020-HE&MT dated 05.10.2020 stated that the request has been examined in consultation with Industry Associations and it is noted that there is sufficient local capacity/manufacturers of steel bobbins namely M/s. Samruddhi Engineering, M/s. Trim Engineers and others. Therefore, M/s. AymSyntexare requested to contact the local manufacturers for meeting their requirement of steel bobbins. Thus the import of second-hand steel bobbins is not supported as it does not encourage the "Make in India" policy. Reminders sent to M/o Textiles on 16.09.2020, 30.10.2020 and 02.11.2020.

**Part
18**

MSME

S. No.	Name of the applicant (M/s.)&HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
199	Ramesh Flowers Private Limited, Tuticorin, Tamilnadu 01/53/8/54305/AM2 1/R-21/IC	10.10.20	14 MTs Raw Agarbatti (Natural Color)	8.82000	Comments sought from MSME on 12.10.2020.
200	ATBS Trading And Business Solution Pvt Ltd, Bangalore 01/53/8/54355/AM2	21.10.20	31230 NOS Shell Airfreshner Fruit Cocktail / Shell Little Joe Airfreshner	123323 8	Comments sought from MSME on 29.10.2020. Reminder sent to MSME on 09.12.2020.

	1/A-70/IC				
201	Major Brands (India) Pvt. Ltd., Andheri East, Mumbai 01/53/8/54403/AM2 1/M-74/IC	30.10.20	(1) 45000 Nos. Core WF Single (2) 13000 Nos. SPBL Car Fragrance Disc. (3) 9000 Nos. Con Room Spray (4) 55000 Nos. Pillow Mist (5) 2500 Nos. Instore Fragrance Oils.	205.580 82	Comments sought from MSME on 02.11.2020.
202	Ramesh Flowers Private Limited, Tuticorin, Tamilnadu 01/53/8/54467/AM2 1/R-24/IC	12.11.20	1393.480 Kgs. Dried Flowers / Cut Flowers	11.4552 0	Comments sought from MSME on 12.11.2020.
Part 19	Department of Agriculture, Cooperation and Farmers' Welfare				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
203	ArceliAgribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A- 80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	1.00000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.
204	Fringe Papo International, New Delhi 01/53/8/E/ AM20/F- 17/IC	13.11.19	250 MTs. Buckwheat Seed	131.250 00	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.
205	A3 Express Cargo, Chennai 01/53/8/E/AM20/A- 98/IC	09.01.20	22 MTs pure White Sesame Seed	8.3	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020 followed with reminders dated 17.08.2020, 05.09.2020 and 02.11.2020.
206	Nikunj Malaviya, Surat 01/53/8/53720/AM2 1/N-9/IC	30.06.20	27 MTs Areca nut Whole	37.1790 0	Since the CIF value of the item is below Rs.251/- per Kg., the item for import is prohibited.
207	Nikunj Malaviya, Surat 01/53/8/53685/AM2 1/N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	2.51300	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020 followed with reminders dated 17.08.2020, 17.09.2020 and 02.11.2020.
208	Spal Agro Spares,	21.09.20	12100 CTN	100.0	Comments sought from

	Coimbatore 01/53/8/54169/AM2 1/S-91/IC		Power Tiller blades used for agri purpose		Agriculture and Cooperation on 08.09.2020. Reminder sent to Agriculture & Cooperation vide email dated 02.11.2020.
209	BTL EPC Limited, Kolkata 01/53/8/54794/AM2 1/B-44/IC	24.9.20	(1) 157 Nos. Power / Rotary Tillers (2) 4200 Nos. Parts/Spares/Components of Power/ Rotary Tillers.	217.912 3520	Department of Agriculture, Cooperation & Farmers Welfare vide OM No. 4- 64/2019/M&T (I&P)/Part/ FTS 89797 dated 26.11.2020 conveyed 'no objection' for import of restricted Power Tiller to the firm within the purview of Notification dated 15 th July, 2020 of DGFT. The Committee observed that the firm has filled 'Actual User' in the column meant for 'Purpose of Import' in ANF-2M. However, the quantity applied by the firm (i.e. (1) 157 Nos. of Power / Rotary Tillers and (2) 4200 Nos. of Parts/ Spares/ Components of Power/ Rotary Tillers) does not seem to be appropriate for the purpose of import as 'Actual User'. Hence, the Committee decided to examine the case on file.
210	Pagariya Auto Pvt Ltd, Aurangabad 01/53/8/54256/AM2 1/P-32/IC	5.10.20	165 Nos. Rotary Tiller for agricultural application with standard accessories	131.250 00	Comments sought from Agriculture and Cooperation on 06.10.2020. Reminder sent to Agriculture & Cooperation vide email dated 02.11.2020.
211	Sunrise International, Kolkata 01/53/8/54272/AM2 1/S-110/IC	07.10.20	9 Set Power/Rotary Tiller for agriculture purpose	8.0	Comments received from Department of Agriculture, Cooperation & Farmers Welfare vide OM No.4- 64/2019/ M&T (I&P)/ Part/FTS 89797 dated 06.11.2020. The Committee decided to examine the case on file.
212	Bull Agro Implements, Coimbatore 01/53/8/54415/AM2 1/B-59/IC	03.11.20	(1) 73404 Pcs. Power Tiller Blades, Item Bull HD Blades-Net Weight 42574.32 Kgs. (2) 90000 Pcs. Power Tiller Blades, Item: Bull EX, Net	69.6840 8	Comments sought from Agriculture & Cooperation on 04.11.2020.

			Weight -45000Kgs. (3) 45000 Pcs. Power Tiller Blades, Item: Bull J Sharp Blades, Net Weight 20250 Kgs.		
Part 20	Ministry of Power				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
213	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	M/o P&NG vide OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./ (P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. Reminder sent to M/o Power vide email dated 02.11.2020.
Part 21	Miscellaneous				
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
214	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/AM21/T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	162.50000	The Committee noted that the firm has not provided copy of valid Consent to Operate. Accordingly, the firm has been requested vide email dated 27.11.2020 to provide a copy of valid Consent to Operate. Reminder sent to firm on 04.12.2020 requesting for providing a copy of valid Consent to Operate.
215	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/AM21/M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	935.7	Comments sought from MOEF&CC(OC) and C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not required. C&PC vide OM No. C-II-

					17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action.
216	KLJ Platicizers Ltd., New Delhi 01/53/8/53839/AM2 1/K-11/IC	20.07.20	10000 MTs Denatured Ethyl Alcohol	4623.0	Approved 10000 MTs of Denatured Ethyl Alcohol. Approval letter sent to firm and CLA, New Delhi on 04.12.2020. The Committee granted ex-post facto approval.
217	Alkyl Amines Chemicals Ltd., Maharashtra 01/53/8/53843/AM2 1/A-19/IC	20.07.20	22500 MTS Denatured Ethyl Alcohol (Ethanol)	10260.0	Approved 22500 MTs of Denatured Ethyl Alcohol. Approval letter sent to firm and RA, Mumbai on 07.12.2020. The Committee granted ex-post facto approval.
218	Nishant Organics Private Limited 01/53/8/54066/AM2 1/N-11/IC	01.09.20	10000 MTs Denatured Ethyl Alcohol	4500.00 000	Approved 2584 MTsof Denatured Ethyl Alcohol. Approval letter sent to firm and RA, Vadodara on 07.12.2020. The Committee granted ex-post facto approval.
219	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM2 1/E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	450.8	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed proforma. The reply of the firm has been forwarded to MHA(PM Divn.) on 11.11.2020.
220	RK Jewels, Rohtak 01/53/8/E/AM20/R- 91/IC	05.03.20	20 MTs Silver (Dore) Bars upto 95 percent purity	9400.0	The firm has been granted import authorization in the past. The NABL certificate expired on 17.5.2020. The Committee noted that the firm has applied for 20 MT Silver Dore Bars upto 95 percent purity. They have submitted Udyog Aadhar Memorandum and not Udyog Aadhar registration certification/ Number. The firm has also not submitted consent to operate. Accordingly, the Committee decided to seek from the firm

					(i) Udyog Aadhar Registration certificate/Number and (ii) the Certificate of Consent to Operate the Unit. The firm was requested on 07.10.2020 to furnish (i) Udyog Aadhar Registration certificate/Number and (ii) the Certificate of Consent to Operate by SPCB for the Unit. (iii) NABL Certificate and (iv) BIS certificate. Reminder was sent to firm on 16.11.2020 and 07.12.2020 requesting for furnishing above information/documents.
221	Sonigara Jewellers Private Limited, Pune 01/53/8/E/ AM20/S-226/IC	19.03.20	50000 Kgs. Silver Dore Bar (upto 95% purity)	17500.0	The firm vide email dated 02.12.2020 informed that they have applied first time for import of Silver Dore Bars. The Committee noted that the firm has submitted following documents:- (1) Pollution Certificate - valid upto 31.08.2022, (2) MSME-Udyog Aadhaar issued on 08.11.2017 (3) BIS Certificate - valid upto 24.06.2021 (4) NABL - validity extended upto 25.09.2021. Accordingly, the Committee decided to allow import of 5 MTs of Silver Dore Bar (upto 95% purity) subject to physical verification of the refinery by the concerned RA. The Committee decided to approve for import of only 5 MTs of Silver Dore Bar having Silver content not exceeding 95.00 percentage to the firm, subject to physical verification of the refinery by the concerned RA.
222	Bhandari Gold and Jewellers Pvt. Ltd. 01/53/8/E/AM21/B-34/IC	17.08.20	1 MT Gold Dore (Gold content not exceeding 95%)	53338.0 4843	The Committee noted that the firm had been granted import authorization for import of 2 MT of Gold Dore Bar in the year 2017. The validity of the license expired on 2.5.2019. Out of 2 MT the firm had imported only 61 Kg. The Committee noted that the firm has submitted following documents:-

					(1) copy of NABL certificate valid upto 13.07.2022. (2) copy of Consent to Operate issued by Maharashtra Pollution Control Board valid upto 31.03.2021. The firm was requested on 16.11.2020 to furnish (1) a valid BIS certificate and (2) Utilization certificate duly certified by the Customs in respect of earlier issued import authorization. Reminder sent to firm on 07.12.2020 requesting for furnishing above information/ documents.
223	Harshini Maple Leafs, Chennai 01/53/8/54380/AM2 1/H-46/IC	27.10.20	(1) 5000 Kgs. Gold Dore Bars. (2) 50000 Kgs. Silver Dore Bars.	(1) 150000 00000/- (2) 300000 00000/-	The Committee noted that the firm has applied for 5 MT of Gold Dore Bars and 50 MT of Silver Dore Bars along with (1) NABL certificate valid up to 25.06.2022 and (2) Consent to Operate valid upto 31.03.2021, The firm has not provided BIS Certificate and Utilization certificate duly certified by the Customs in respect of earlier import licence, if any. Accordingly, the firm was requested on 16.11.2020 to submit (1) a copy of valid BIS Certificate and (2) Utilization certificate duly certified by the Customs in respect of earlier issued import authorization, if any. Reminder sent to firm on 07.12.2020 requesting for furnishing above information/ documents.
224	Yash Oro India Private Limited, Hyderabad 01/53/8/54386/AM2 1/Y-4/IC	28.10.20	3 MT Gold Dore Bar Purity upto 95 Percent.	171000 00000	The Committee noted that the firm had been granted import authorization No. 0950000879 dated 24.04.2019 for import of One MT Gold Dore Bars. The Committee also noted that the firm has furnished following documents vide email dated 24.11.2020:-

					(1) BIS certificate valid upto 09.12.2020, (2) NABL valid upto 13.03.2021. (3) Consent to Operate valid upto 30.06.2025, (4) The firm has informed that they have utilized 508.876 Kgs. i.e. about 50%. Accordingly, the Committee decided to allow import of 3 MTs of Gold Dore Bar (upto 95% purity).
The Committee decided to approve for import of only 3 MTs of Gold Dore Bar having Gold content not exceeding 95 percentage to the firm.					
225	Sovereign Metals Limited, Naroda, Ahmedabad 01/53/8/54392/AM2 1/S-123/IC	29.10.20	20 MT Gold Dore Bars purity upto 95%	107236 000000	The Committee noted that the firm had been granted import authorization No. 0850000510 dated 16.04.2019 for import of 20 MT Gold Dore Bars. <u>The Import licence expired in October, 2020.</u> The firm has applied for 20 MT Gold Dore Bars purity upto 95%. The firm has provided following documents:- (1) NABL certificate valid up to 25.10.2021. (2) BIS certificate valid upto 29.12.2021. (3) Consent Order from Gujarat Pollution Control Board, Gandhinagar valid upto 30.09.2024. (4) Utilization details certified by Customs showing balance quantity of 8839.1860 Kgs. as on 17.11.2020. The Committee noted that the firm has utilized 11160.8140 Kgs. i.e. about 56%. Accordingly, the Committee decided to allow import of 10 MTs of Gold Dore Bar (upto 95% purity).
The Committee decided to approve for import of only 10 MTs of Gold Dore Bar having Gold content not exceeding 95 percentage to the firm.					
226	Yellowstone Chemicals Private Limited, Mumbai 01/53/8/54484/AM2 1/Y-8/IC	17.11.20	30000 MTs Denatured Ethyl Alcohol for manufacturing of Ethyl Acetate with minimum 90% of purity	13224.0 0000	The Committee noted that the firm has been granted Import authorization No. 0319300780 dated 15.09.2020 for import of

			and Acetaldehyde from USA.		10733.10 MT of Denatured Ethyl Alcohol and provided a copy of Consent to Operate from Maharashtra Pollution Control Board, Mumbai valid upto 30.09.2024. The firm has not provided utilization certificate of earlier import licence and information in the prescribed proforma notified by Trade Notice No. 27 dated 29.07.2019 for the years 2017-18, 2018-19, 2019-20 and 2020-21 (upto October, 2020). Accordingly, the firm has been requested on 27.11.2020 to provide following documents:- (1) utilization details of earlier import licence duly certified by Customs and (2) information in the prescribed proforma.
227	Sagar Chemicals Private Limited, Kanpur 01/53/8/54490/AM2 1/S-131/IC	17.11.20	500 MTs Ethyl Alcohol for manufacturing of Ethyl Acetate from USA.	174.000 00	The Committee noted that the firm has applied for first time for import of Denatured Ethyl Alcohol and provided a copy of Consent to Establish from Uttar Pradesh Pollution Control Board (UPPCB), Kanpur Dehat dated 30.10.2019 valid upto 28.06.2021. It is not clear that the capacity given in the Consent to Establish is annual capacity or monthly capacity. The firm has also not provided copy of Consent to Operate. Accordingly, the Committee decided to provided following information/ documents:- (1) copy of Consent to Operate and (2) to clarify whether capacity given in their Consent to Establish is their annual capacity or monthly capacity.
Part 22	MoEF&CC (HSMD) & DPIIT				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
228	Shanti Agro	07.03.19	200 MT	40.00	Comments sought from D/o

	Products, Navsari, Gujarat 01/53/8/E/ AM19/S- 102/IC		Zinc Ash below 65% Zinc.		Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminder sent vide email dated 24.11.2020.
229	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM1 8/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) on 28.01.2020 and 01.10.2020 requesting for providing comments.
230	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanising process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e- mail dated 22.04.19 has informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC (HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020 and 06.10.2020 requesting for expediting the comments.
231	Meloy Metals Private Limited, Renigunta 01/53/8/E/ AM20/M-3/IC	17.04.19	4500 MT Lead Battery Plates covered by ISRI Code "Rails"	3993.75	Comments received from MOEF&CC (HSMD) vide letter No. 23/60/2017-HSMD dated 09.09.2020. The firm has been requested on 06.10.2020 to reply to DIPP's OM No. P-29019/17/2020-LEI dated 20.8.2020. Firm's reply has been

					referred to DPIIT on 05.11.2020.
232	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	105.00	Comments sought from MOEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'.
233	Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/ AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Approved as recommended by MOEF&CC (HSMD) vide OM No. 23-80/2013-HSMD dated 16.09.2020 and DPIIT vide OM No. 29019/12/2020-LEI dated 11.11.2020. RA, Coimbatore may issue the import authorization to the applicant for import of 1002.13 MT of Lead Battery Plates as per ISRI "Rails" from Mali (MLI) for proportionate CIF value subject to the conditions mentioned in the MOEF&CC (HSMD) OM No. 23-80/2013-HSMD dated 16.09.2020 and DPIIT OM No. 29019/12/2020-LEI dated 11.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore.
234	Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF&CC (HSMD) on 24.07.2019 followed with reminder dated 06.10.2020. The firm has been requested on 13.08.2020 to furnish reply to DPIIT's OM No. P-29019/14/2020-LEI dated 12.08.2020 followed with reminders dated 31.08.2020, 06.10.2020 and 03.11.2020.
235	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	590.52	The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.19 followed with reminder dated 20.06.2020, 26.8.2020 and 06.10.2020. The firm vide email dated 07.10.2020 informed that they have already submitted the requisite reply/ documents to DIPP. They also informed that they have submitted their

					application to MOEF&CC for new 'NOC'. Comments from MOEF&CC (HSMD) are awaited.
236	Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	3972.5	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. Reminder sent to firm vide email dated 15.09.2020 Firm's reply has been forwarded to DPIIT on 06.10.2020. Comments sought from MoEF&CC (HSMD) on 20.08.2020 followed with reminder dated 06.10.2020.
237	Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC	02.09.19	(1) 5000 MTs Battery Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry while intact	7904.2	DPIIT advised the applicant on 16.08.2020 to submit a copy of 'NOC' of MoEF&CC (HSMD). MoEF (HSMD) vide email dated 06.10.2020 informed that the firm has not applied for 'NOC'. Reminder sent to firm to apply for 'NOC' in MoEF&CC vide email dated 06.10.2020.
238	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to

					send the application to MOEF&CC (HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
239	Jain Metal Rolling Mills, Chennai 01/53/8/E/AM20/J-20/IC	27.09.19	(i) 5000 MTS Lead Battery Scrap covered by ISRI Code Rails. (ii) 5000 MTS Lead Battery scrap as per ISRI Rains.	8454.0	Approved as recommended by MoEF&CC (HSMD) vide letter No. 23-130/2014-HSMD dated 09.09.2019 and DPIIT vide OM No. 29019/16/2020- LEI dated 03.12.2020.
RA, Chennai may issue the import authorization to the applicant for import of 10000 MT of Lead Battery Scrap (5000 MT as per ISRI: "Rains" & 5000 MT as ISRI: "Rails") from United Arab Emirates (ARE) for CIF value of Rs.845400000.00 [US Dollars(USD)12500000.00]subject to the conditions mentioned in the MoEF&CC (HSMD) letter No. 23-130/2014-HSMD dated 16.09.2020 and DPIIT OM No. 29019/16/2020- LEI dated 03.12.2020as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
240	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	200.00	Comments received from DPIIT vide OM No.P-47012/64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019 followed with reminders dated 24.08.2020 and 06.10.2020.
241	K Kiran Tyres, Bengaluru 01/53/8/E/AM20/K-31/IC	20.10.19	10000 MT Tyres for original use, second hand	215700 000	The committee decided to reject the case as not recommended by DPIIT vide OM No. P-47012/102/2020-TSW dated 10.11.2020.
242	Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	73.0	Comments sought from MoEF&CC (HSMD) on 11.11.2019 followed with reminders dated 26.08.2020 and 06.10.2020. MoEF&CC (HSMD) vide letter dated 02.11.2020 has informed that no prior permission is required from its side for importing the buffing powder. The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47012/65/2019 dated 18.08.2020. Reminder sent to firm on 06.10.2020 requesting for furnishing reply.

243	Gravita India Ltd., Jaipur 01/53/8/E/AM20/G-41/IC	04.12.19	5000 MTs Lead Scrap as per ISRI Rails, Lead Battery Plates covers code word 'Rakes'	5250.0	DIPP vide OM No. P-29019/18/2020-LEI dated 20.8.2020 sought some information from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020. Firm replied vide email dated 17.10.2020 directly to DPIIT. Reminder sent to DPIIT vide email dated 24.11.2020. DPIIT vide OM dated 25.11.2020 sought valid documents from the firm in r/o its Phagi Unit only. Reply from firm referred to DPIIT vide email dated 26.11.2020.
244	Gravita India Ltd., Jaipur 01/53/8/E/ AM20/G-44/IC	27.12.19	5000 MTs Battery waste & scrap, lead battery plates covered by ISRI code word Rails	5040.0	DPIIT vide OM No. P-29019/18/2020-LEI dated 20.08.2020 sought some information from the firm. The firm has been requested vide email dated 22.08.2020 to furnish reply.
245	Shree Mangal Radhika Industries, New Delhi 01/53/8/E/ AM20/S-137/IC	21.12.19	5000 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/ Conveyor Belt Scrap/ Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/ Rubber Compound/ Lumps (Cut/ shredded/ press/ baled/ lumps/ sheet/ Rolls	400.00	Comments received from DPIIT OM No. P-47012/3/2020-TSW dated 08.01.2020 for import of 5000 MT of "Moulded Rubber Scrap/ Rubber Conveyor Belt Scrap/ Rubber Articles Scrap/ Pairings/ Lumps (Cuts/ Shredded/ Press /Baled/ Lumps/ Sheet/ Rolls)". Comments sought from MoEF&CC (HSMD) on 30.12.2019. Reminders sent to MoEF&CC (HSMD) 27.08.2020 and 07.10.2020 requesting for furnishing comments. The firm on 04.11.2020 has requested to change the description of their item as Crumb Rubber/Rubber Granules of size 10 to 15 mesh. The request of the firm has

					been forwarded to DPIIT on 05.11.2020 for their comments. DPIIT vide OM No. P-47012/33/2020-TSW dated 17.11.2020 sought some information. The firm's reply referred to DPIIT vide email dated 24.11.2020.
246	Shital Rubber, Ahmedabad 01/53/8/E/ AM20/S-141/IC	04.01.20	10000 MTs Rubber article scraps/ moulded rubber scrap/ conveyor belt scrap/ pairings/ rubberized nylon friction cord/ rubberized steel friction cord/ rubber compound/ lumps cut/ shredded/ press/ baled/ lumps/ sheet/ roll.	850.0	DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 has sought some information from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020 The firm's reply referred to DPIIT vide email dated 24.11.2020. Comments sought from MOEF&CC (HSMD) on 07.01.2020. Reminder sent to MOEF&CC (HSMD) vide email dated 07.10.2020.
247	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated 21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC (HSMD) comments are awaited.
248	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTs Millscale	12265.5	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC.

					Accordingly, comments sought from MoEF&CC(HSMD) on 20.05.2020. Reminders sent to MoEF&CC(HSMD) on 15.09.2020 and 07.10.2020. MoEF&CC (HSMD) comments are awaited.
249	Parekh Rubber Company, Valasan Dist. Anand, Gujarat 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	864.0	DPIIT vide OM No. P-47012/36/2020-TSW dated 23.10.2020 informed that the reply submitted by the firm is incomplete and sought a copy of valid 'NOC' of MOEF&CC. The firm has been requested vide email dated 30.10.2020 for furnishing reply. DPIIT vide OM dated 20.11.2020 has advised that firm may approach DPIIT once they get 'No Objection' from MoEF&CC.
250	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	2700.00	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.2020. Reminders sent to DPIIT on 22.06.2020 and 07.10.2020 for expediting the comments. DPIIT vide OM dated 14.10.2020 has sought information from the firm. Reminder sent on 18.11.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC(HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'.

251	Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	3995.75	DPIIT vide OM dated 21.10.2020 followed with reminder dt. 17.11.2020, sought some information from the firm. The reply from the firm is awaited. Comments sought from MoEF&CC on 19.03.2020. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020 and 07.10.2020 requesting for expediting their comments.
252	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from (Multi cut Tyres - other cut Rubbers) from Australia.	1400.64 000	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'.
253	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/AM21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	11.8	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Reminder sent to firm vide emails dated 07.10.2020 and 24.11.2020.
254	Pragati Rubber, Gujarat 01/53/8/53905/AM21/P-19/IC	02.08.20	10000 MT used rubber tyre/ tube scrap (pressed/ shredded/ baled/multiple cut)	456.0	The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P-47012/15/2019-TSW dated 26.08.2020. Firm's reply referred to DPIIT vide email dated 07.10.2020 DPIIT vide OM dated 23.10.2020 has that reply

					received from firm is incomplete. The firm replied directly to DPIIT vide emails dated 27.10.2020 and 05.11.2020. DPIIT vide OM dated 26.11.2020 informed that the information submitted by the firm is incomplete. The firm requested to furnish complete information vide email dated 27.11.2020. The firm replied directly to DPIIT vide email dated 27.11.2020. Comments sought from MOEF&CC (HSMD) on 12.08.2020. Reminder sent to MOEF&CC (HSMD) vide email dated 07.10.2020.
255	Eric Rubber, Ahmedabad 01/53/8/53932/AM2 1/E-9/IC	10.08.20	10000 MTs used rubber tyre scrap & used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	456.0	The firm on 04.09.2020 furnished reply to DPIIT OM No. P-47012/70/2020-TSW dated 21.08.2020. DPIIT vide OM dated 23.10.2020 has requested the firm to submit valid 'NOC' from MoEF&CC. The firm has been requested to provide a valid 'NOC' from MoEF&CC on 23.10.2020 followed with reminder dated 04.11.2020. Comments also sought from MOEF&CC (HSMD) on 12.08.2020 followed with reminder dated 07.10.2020.
256	RS Rubber Solutions, Punjab 01/53/8/54099/ AM21/R-15/IC	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	720.0	The firm has been requested on 14.10.2020 to furnish reply to DPIIT OM No. P-47012/20/2019-TSW dated 21.09.2020. Reminder sent to firm on 17.11.2020 requesting for furnishing reply. Comments sought from MOEF&CC (HSMD) on 10.09.2020.

257	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mesh size less than 10mm and devoid of iron and steel and most of fibres	2343.7	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are produced and does not require permission from MoEF&CC. Comments sought from DPIIT on 14.09.2020. The firm has been requested on 01.10.2020 to furnish reply to DPIIT's OM dated 22.09.2020. Reminder sent to firm on 04.11.2020.
258	Navkar Industries, Telangana 01/53/8/54270/AM21/N-22/IC	07.10.20	10000 MTs Crumb Rubber/ Granules mesh size finer than 10 mesh and devoid iron steel & most fibers	370.0	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 09.10.2020. The firm has been requested on 04.11.2020 to furnish reply to DPIIT's OM dated 23.10.2020.
259	Mersen India Pvt. Ltd., Bangalore 01/53/8/53889/AM21/M-23/IC	30.07.20	463 Kgs. Silver Powder	318.0	The firm has been requested vide email dated 26.08.2020 to furnish reply to DPIIT OM No. P-47012/40/2020-TSW dated 21.08.2020. Firm's reply has been referred to DPIIT vide email dated 05.11.2020.
260	Ceraflux Pvt. Ltd., Maharashtra 01/53/8/53936/AM21/C-15/IC	11.08.20	30 MTs Titanium Scrap	51.4	The firm has been requested on 29.09.2020 to apply online to MOEF&CC (HSMD) for import of Titanium powder. Link has also been provided to firm on 06.10.2020.
261	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/AM21/A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	30.4	Comments sought from DHI on 15.08.2020. DHI vide email dated 17.08.2020 informed that Control Valves does not

					pertain to DHI. This may pertain to DPIIT. Accordingly, comments sought from DPIIT on 17.08.2020. The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminder sent to firm vide email dated 07.10.2020.
262	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM2 1/I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	199.1	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
263	Mittal Pigments Private Limited, Kota 01/53/8/54132/ AM21/M-44/IC	14.09.20	2000 MTs Lead Scrap as per ISRI Rails 2000 Nos Lead Scrap as per ISRI Rains 2000 MTs Lead Scrap as per ISRI Rents.	5850.0	Approved as recommended by MoEF&CC (HSMD) vide letter dated 10.09.2020 and DPIIT vide OM dated 01.12.2020.
RA, Jaipur may issue the import authorization to the applicant for import of 6000 MT of Lead Scrap (RAILS-2000+ Rains 2000+ Rents 2000) from USA for CIF value of Rs.585000000.00/- [US Dollars (USD) 7800000.00] subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 10.09.2020 and DPIIT OM dated 01.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.					
264	Larsen & Toubro Limited., Kolkatta 01/53/8/54148/AM2 1/L-14/IC	17.09.20	62 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : Strandardbox Base Plate 3500 mm (L) x 2400mm (H) 62 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: Standardbox Top Plate 3500 mm (L) X 1600 mm (H) 186 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: spindle element 54 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including All Accessories: PIN 40 x	363.8	Comments sought from DPIIT on 24.09.2020. The firm has been requested on 05.10.2020 to furnish reply to DPIIT's OM No. P-47012/57/2020-TSW dated 05.10.2020. Reminders sent to firm on 27.10.2020 and 17.11.2020 requesting for furnishing reply.

		230 50 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : box connector 444 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : CLIP6,3MM 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Base Plate 3000mm(L) x 2400mm(H) 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Top Plate 3000mm (L) x 1400mm(H) 24 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Spindle Element 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Pin 40x230 16 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Box Connector 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : CLIP6,3MM 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750		
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			including all accessories : Double Slide Rail RS (5500MM)(L) 40 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Base Plate : 3500mm(L) x 2400mm(H) 20 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Top Plate 3500mm(L) x 1400mm(H) 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Rolling Strut 11 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Distance Piece (250MM) 176 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Screw Set M30		
265	Tallampally Rubbers Private Limited, Bidar 01/53/8/54796/AM2 1/T-49/IC	25.9.20	1400 MTs Used rubber tyres scrap	70.0000 0	Comments received from MoEF&CC vide letter No. 23-117/2014-HSMD dated 21.09.2020. Comments sought from DPIIT on 25.09.2020 The firm vide email dated 12.10.2020 has been requested to furnish reply to DPIIT's OM No. P-47012/38/2020-TSW dated 09.10.2020. The firm's reply has been

					forwarded to DPIIT on 30.10.2020. The firm vide email dated 17.11.2020 has been requested to furnish DPIIT's OM No. P-47012/38/2020-TSW dated 17.11.2020, seeking again some additional information. Reply received from firm referred to DPIIT vide email dated 23.11.2020
266	Pondy Oxides And Chemicals Ltd., Kanchipuram 01/53/8/54204/AM2 1/P-30/IC	28.09.20	4000 MTs. Scrap drained or whole intact Lead covered by ISRI code word 'Rains'.	2984.00 000	Comments received from MoEF&CC vide letter No. 23-87/2009-HSMD dated 10.09.2020. The firm's reply dated 06.10.2020 has been forwarded to DPIIT on 23.10.2020 requesting for comments. DPIIT vide OM dated 25.11.2020 informed that it had already issued NOC for import of 6000 MT of Lead Battery Plates on 4.11.2020 for the same unit. It has requested the firm to indicate the reason for filing two applications at different dates for the same unit. The firm replied vide letter dated 27.11.2020. Firm's reply referred to DPIIT vide email dated 27.11.2020.
267	Nile Limited, Andhra Pradesh 01/53/8/54222/AM2 1/N-16/IC	29.09.20	(1) 7200 MTs. Battery Scrap, namely the following: lead battery plates covered by ISRI code word 'Rails' ; battery lugs covered by ISRI code word 'Rakes (2) 7200 MTs. Battery Wastes, namely the following: scrap drained or dry while intact, lead batteries covered by ISRI code word 'Rains'.	12890.8	Comments received from MoEF&CC vide letter dated 16.09.2020. Comments sought from DPIIT on 30.09.2020.
268	Ametrine Polymers LLP, Gowalia Tank, Mumbai 01/53/8/54241/AM2	02.10.20	10000 MTs Rubber crumb/ granules having mesh finer than 10 mesh and devoid withiron/ steel and most	380.000 00	Approved as recommended by DPIIT vide OM dated 26.11.2020.

	1/A-53/IC		of the fibers (made from old and used rubber products/ articles)		
	RA, Mumbai may issue the import authorization to the applicant for import of 10000 MT of Rubber Crumb / Granules having mesh size finer than 10 mesh and devoid of Iron / Steel & most of the Fibres from GCA for CIF value of Rs.38000000.00 /-[US Dollars (USD): 500000.00] subject to the conditions mentioned in the DPIIT OM dated 26.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.				
269	SKVA Rubber Solutions Pvt. Ltd. Worli 01/53/8/54252/AM2 1/S-106/IC	04.10.20	20000 MTs RubberCrumb/Granules having mesh finer than 10 mesh devoid with iron/steel and most of the fibers.	760.000 00	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 06.10.2020. The firm has been requested on 22.10.2020 to furnish reply to DPIIT's OM No. P-47014/98/2019-TSW dated 16.10.2020. The reply from firm is awaited.
270	Eswari Global Metal Industries Pvt. Ltd. Mangalore, Karnataka 01/53/8/54253/AM2 1/E-14/IC	05.10.20	(1)2500 MTs Lead scrap as per ISRI Rains (2)500 MTs Lead scrap as per ISRI Rails	2498.66 000	Approved as recommended by MoEF&CC vide letter dated 09.09.2020 and DPIIT vide OM dated 27.11.2020. RA, Bangalore may issue the import authorization to the applicant for import of 3000 MT of Lead Scrap (2500 MT ISRI :RAINS and 500 MT as per ISRI "RAILS") from GCA for CIF value of Rs.249866000.00/- [US Dollars (USD)3400000.00] subject to the conditions mentioned in the MoEF&CC letter dated 09.09.2020 and DPIIT OM dated 27.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.
271	Pondy Oxides And Chemicals Limited., Andhra Pradesh 01/53/8/54264/AM2 1/P-33/IC	06.10.20	6000 MTS Lead Battery Plates covered by ISRI code word 'Rails'	5252.2	Comments received from MoEF&CC on 10.09.2020. Comments sought from DPIIT on 08.10.2020.
272	Indian Institute of Science Education and Research, Thiruvananthapuram 01/53/8/54323/AM2 1/I-24/IC	15.10.20	1 No. Silver Wire 008' dia 10ft.	.03	Comments sought from DPIIT &MeitY on 15.10.2020. Meity has vide email dated 22.10.2020 sought some information from the firm. The firm replied on 06.11.2020 to MeitY. DPIIT vide OM No. P-

					47012/74/2020/TSW dated 17.11.2020 informed that they are not concerned. Comments from MeitY are awaited.
273	Indian Institute of Science Education and Research, Thiruvananthapuram 01/53/8/54324/AM2 1/I-25/IC	15.10.20	1 No. Gold Wire 0.008' X 10	.03	Comments sought from DPIIT & MeitY on 15.10.2020. MeitY has vide email dated 22.10.2020 sought some information from the firm. The firm replied on 06.11.2020 to MeitY. DPIIT vide OM No. P-47012/74/2020/TSW dated 17.11.2020 informed that they are not concerned. Comments from MeitY are awaited.
274	Bafna Brothers., Rajasthan 01/53/8/54342/AM2 1/B-51/IC	17.10.20	31867 Gms 925 Sterling Silver Jewellery Studded with Semi-Precious Stones	16.5	Comments sought from DPIIT, Mines & MSME on 19.10.2020. DPIIT vide OM No. P-47012/98/ 2020/TSW dated 17.11.2020 informed that they are not concerned. Comments from Mines and MSME are awaited.
275	S&J Granulate Solutions Pvt. Ltd., Worli 01/53/8/54348/AM2 1/S-117/IC	19.10.20	26000 MTs Old & Used Rubber Tyre Scrap (Multicut/ Shredded/ Baled Press/ Briquetted)	1482.0	Approved as recommended by MoEF&CC vide letter No. 5-19/2011-HSMD dated 22.09.2020 and DPIIT vide OM No. P-47012/99/ 2020/TSW dated 10.11.2020. RA, Mumbai may issue the import authorization to the applicant for import of 26000 MT of "Old and Used Rubber Tyre Scrap (Multi-cut/Shredded/ Baled Press/ Briquetted) from GCA for CIF value of Rs.148200000.00 /- [US Dollars (USD)1950000.00] subject to the conditions mentioned in the MoEF&CC letter No. 5-19/2011-HSMD dated 22.09.2020 and DPIIT OM No. P-47012/99/ 2020/TSW dated 10.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.
276	VK Leads Pvt. Ltd., Sonapat, Haryana 01/53/8/54266/AM2 1/V-35/IC	06.10.20	50000 MTs Import of Crumb Rubber/Granules/Shredded/ Shredded Rubber	187.5	Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P-47012/87/ 2020/TSW dated 23.10.2020. Comments also sought from MOEF&CC (HSMD) on 09.10.2020.

277	Chidambaram confectionery, Tamil Nadu 01/53/8/54306/AM2 1/C-30/IC	10.10.20	10 Kgs Silver powder- For confectionery use – (Silflok (Food additive E-174)).	7.8	Comments sought from MOEF&CC (HSMD) and DPIIT on 12.10.2020. DPIIT vide OM dated 16.10.2020 informed that it is not concerned with the matter and M/o Food Processing Industries may be consulted in the matter. The Committee decided to refer the case to MoFPI. Case referred to MoFPI vide email dated 25.11.2020.
278	Eastman Reclamations, Punjab 01/53/8/54309/AM2 1/E-16/IC	11.10.20	2400 MTs Import of used Rubber Tyres/ Scrap/ Tube Scrap for Manufacture of reclaim rubber.	162.0	Comments received from MOEF&CC (HSMD) vide letter No. 5-8/2012-HSMD dated 21.09.2020. Comments sought from DPIIT on 12.10.2020. The firm has been requested on 05.11.2020 to furnish reply to DPIIT's OM No. P-47012/93/2020-TSW dated 23.10.2020. The firm replied vide email dated 27.11.2020 to DPIIT directly.
279	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/AM2 1/J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8-2.5mm	76.7	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter.
280	Kohinoor Reclamations, Jalandhar, Punjab 01/53/8/54310/AM2 1/K-23/IC	11.10.20	2200 Mts Used Rubber Tyres Scrap/Tube Scrap	148.5	Comments received from MOEF&CC (HSMD) vide letter No. 23-251/2012-HSMD dated 22.09.2020. Comments sought from DPIIT on 12.10.2020. The firm has been requested on 05.11.2020 to furnish reply to DPIIT's OM No. P-47012/96/2020-TSW dated 23.10.2020.
281	Minar Reclamation Private Limited., Punjab	10.10.20	4000 MTs Crumb/ Granules/ Powder having mesh size finer than 10 mesh and	212.8	Approved as recommended by DPIIT vide OM dated 20.11.2020.

	01/53/8/54307/AM2 1/M-64/IC		devoid of Iron/ Steel & most of the fibres.		
	RA, Ludhiana may issue the import authorization to the applicant for import of 3881 MT of Crumb Rubber / Granules of mesh size finer than 10 mesh and devoid of Iron / Steel & most of the fibres from GCA for proportionate CIF value subject to the conditions mentioned in the DPIIT OM dated 20.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Ludhiana.				
282	LM Wind Power Blades India Pvt. Ltd, Bangalore 01/53/8/54369/AM2 1/L-20/IC	23.10.202 0	131 Nos. Transport Frame	241714 28.46	Approved as recommended by DPIIT vide OM No. P- 47012/100/2020-TSW dated 17.11.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 131 Nos. of old "Transport Frame" and "Spacer Frame" from GCA for CIF value of Rs.24171428.46/- [US Dollars (USD) 325541.12]subject to the conditions mentioned in the DPIIT OM No. P-47012/100/2020-TSW dated 17.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.				
283	Sharoukh Noshir Engineer, Mumbai 01/53/8/54376/AM2 1/S-121/IC	23.10.202 0	3 Nos. Used Car Parts	7752	The Committee granted ex- post-facto approval.
284	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC	23.10.19	5000 Kgs Niobium Scrap	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.
285	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P- 56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).
286	Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/AM2 1/I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	36.5	Comments sought from AERB on 24.07.2020. Reminder sent to AERB vide email dated 17.09.2020. Comments sought from MoEF&CC (HSMD) on

					03.11.2020.
287	Sri Lakshmi Reclaim Impex, Pragathinagar, Adilabad-504001 01/53/8/54243/AM2 1/S-104/IC	02.10.20	10000 MTs 10 Mesh and Devoid of Iron/Steel & most offibers.	368.700 00	Comments sought from DPIIT on 06.11.2020. DPIIT vide OM dated 01.12.2020 has sought some information/ documents from the firm. Firm has been requested email dated 01.12.2020 to furnish information/ documents to DPIIT OM dated 01.12.2020. The firm's reply has been forwarded to DPIIT on 10.10.2020.
288	Bindal Smelting Private Limited, Karol Bagh, New Delhi 01/53/8/54418/AM2 1/B-60/IC	04.11.20	(1) 2500 MT Lead Scrap (ISRI Code: RENTS) (2) 1200 MT Lead Scrap (ISRI Code: RAILS)	4737.15 000	Approved as recommended by MoEF&CC vide letter F.No.23-29/2009-HSMD dated 16.09.2020 and DPIIT vide OM dated 19.11.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 2500 MT of ISRI: RENTS and 1200 MT of ISRI "RAILS" from GCA for CIF value of Rs.473715000.00 /- [US Dollars (USD) 6380000.00] subject to the conditions mentioned in the MoEF&CC letter F.No.23-29/2009-HSMD dated 16.09.2020 and DPIIT OM dated 19.11.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
289	Gravita India Limited, Jaipur 01/53/8/54440/AM2 1/G-28/IC	07.11.20	(1) 5000 MTs Battery Scrap/Lead Scrap ISRIRains/Lead Scrap ISRI Rails/BatteryPlate (2) 5000 MTs Battery Scrap/LeadScrap Rains/Lead Scrap ISRI Rails/BatteryPlate (3) 15000 MTs Battery Scrap/ Lead ScrapRains/ Lead Scrap ISRIRails/BatteryPlate (4) 15000 MTs BatteryScrap/ Lead ScrapRains/Lead Scrap ISRIRails/BatteryPlate.	400000 0000	Comments sought from MOEF&CC (HSMD) and DPIIT on 09.11.2020.

5. The meeting ended with vote of thanks to the chair.